



കേരള ഗസറ്റ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
 PUBLISHED BY AUTHORITY

വാല്യം 7 } Vol. VII }	തിരുവനന്തപുരം, ചൊവ്വ	2018 ആഗസ്റ്റ് 14 14th August 2018	നമ്പർ } No. } 33
	Thiruvananthapuram, Tuesday	1193 കർക്കടകം 29 29th Karkadakam 1193	
		1940 ശ്രാവണം 23 23rd Sravana 1940	

PART III

Stores Purchase

Animal Husbandry Department

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 02/2018-19]

നമ്പർ സി. 1232/2018.

2018 ജൂലൈ 16.

മൃഗസംരക്ഷണ വകുപ്പ് പാലക്കാട് കാലിവസന്ത നിർമ്മാർജ്ജന പദ്ധതി ജോയിന്റ് ഡയറക്ടറുടെ കീഴിലുള്ള റാബീസ് ലാബിലേക്ക് 2018-19 സാമ്പത്തിക വർഷത്തിൽ ജി.എൽ.പി. ക്ലീൻ റും ഫർണിച്ചർ ആന്റ് അസ്സസറീസ് വാങ്ങുന്നതിനായി യഥാർത്ഥ ഉൽപ്പാദകരിൽ നിന്നോ, അംഗീകൃത വിതരണക്കാരിൽ നിന്നോ മത്സരസ്വഭാവമുള്ള മുദ്രവെച്ച ദർഘാസുകൾ താഴെ പറയുന്ന കാര്യങ്ങൾ ഉൾക്കൊള്ളിച്ച് 2 കവറുകളിലാക്കി 2 കവറും കൂടി ഒരു കവറിലാക്കി മുദ്രവച്ച് 18-8-2018-ന് 4 മണിക്ക് മുമ്പായി ഈ ആഫീസിൽ ലഭിക്കുന്ന രീതിയിൽ ക്ഷണിച്ചുകൊള്ളുന്നു.

ആദ്യ കവർ (കവർ എ)—സാങ്കേതികം

1. ദർഘാസിൽ പറഞ്ഞ സാധനങ്ങളുടെ ഒറിജിനൽ കാറ്റലോഗും അല്ലെങ്കിൽ ബ്രോഷറും.
2. ദർഘാസിൽ പറഞ്ഞ സാധനങ്ങളുടെ വില ഒഴികെയുള്ള വിശദവിവരങ്ങൾ.
3. ദർഘാസിൽ പറഞ്ഞിരിക്കുന്ന സാധനങ്ങൾ നൽകിയിട്ടുള്ള സ്ഥാപനങ്ങളുടെ പേരുവിവരം.
4. വിൽപ്പന വസ്തുവിന്റെ ഉത്പാദകർ വിതരണക്കാരന് നൽകുന്ന വിൽപ്പനാവകാശം (ഓതറൈസേഷൻ).

രണ്ടാമത്തെ കവർ (കവർ ബി)—സാമ്പത്തികം

1. വിതരണം ചെയ്യുന്ന സാധനങ്ങളുടെ വില, ടാക്സ്, ആകെ വില എന്നിവ സംബന്ധിച്ച വിശദവിവരം.
2. അംഗീകൃത വ്യാപാരിയുടെ ഒപ്പോടുകൂടിയ ദർഘാസ് ഫോറം.
3. കേരളത്തിൽ നിന്നും വാങ്ങിയ 200 വിലയുള്ള സ്റ്റാമ്പ് പേപ്പറിൽ ഉള്ള പ്രാഥമിക കരാർ സമർപ്പിക്കേണ്ടതാണ്.

4. സമർപ്പിക്കുന്ന സാധനങ്ങളുടെ മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം ഡിമാന്റ് ഡ്രാഫ്റ്റായി ജോയിന്റ് ഡയറക്ടർ (ആർ. ഇ.), റിന്റർപെസ്റ്റ് ഇറാഡിക്കേഷൻ സ്കീം, പാലക്കാട് എന്ന വിലാസത്തിൽ മാറത്തക്കവിധം സമർപ്പിക്കേണ്ടതാണ്.

എ, ബി-എന്നീ 2 കവറുകളും തുറക്കുന്ന തീയതിയും സമയവും താഴെ കൊടുത്തിരിക്കുന്നു. കവർ എ-യിൽ പറഞ്ഞിട്ടുള്ള കാര്യങ്ങൾ പൂർണ്ണമായി ഉൾപ്പെടുത്തിയിട്ടുണ്ടെങ്കിൽ മാത്രം കവർ -ബി തുറക്കുകയുള്ളൂ. തുറന്ന ബി കവർ തൃപ്തികരമല്ലെന്ന് തോന്നിയാൽ പർച്ചേയ്സ് നടപടി കഴിയുന്നതിനു മുമ്പുതന്നെ തിരിച്ചയയ്ക്കാനുള്ള അധികാരം താഴെ ഒപ്പിട്ടിരിക്കുന്ന ആഫീസറിൽ നിക്ഷിപ്തമായിരിക്കും. വിതരണം ചെയ്യുന്ന സാധനങ്ങളുടെ വിശദ വിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. ഇതു സംബന്ധിച്ച വിശദ വിവരങ്ങൾ കേരളാ ഗവൺമെന്റിന്റെ വെബ്സൈറ്റായ www.kerala.gov.in-ലും ഡിപ്പാർട്ട്മെന്റ് വെബ്സൈറ്റായ www.ahd.kerala.gov.in എന്ന വെബ്സൈറ്റിലും ലഭിക്കുന്നതാണ്.

ദർഘാസ് ഫോറം തപാൽ മാർഗ്ഗവും നിശ്ചിത തുക അടച്ച് ഓഫീസിൽ നിന്നും നേരിട്ടും ഓഫീസ് പ്രവൃത്തി ദിവസങ്ങളിൽ പ്രവർത്തന സമയത്ത് വന്ന് വാങ്ങാവുന്നതാണ്. തപാൽ മാർഗ്ഗം ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ ഫോറത്തിന്റെ വിലയ്ക്കുപുറമെ മണിയോർഡർ കമ്മീഷൻ കൂടി ഉൾപ്പെടുത്തി അയച്ചുതരേണ്ടതാണ്. ദർഘാസ് ഫോറം ലഭിക്കുന്നതിന് ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ അംഗീകരിക്കുന്നതല്ല. നിശ്ചിത തീയതിക്കുശേഷം വരുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. കവറിനു പുറത്ത് മുകളിലായി ദർഘാസ് നമ്പർ "02/18-19 മൃഗസംരക്ഷണ വകുപ്പ് റിന്റർപെസ്റ്റ് ഇറാഡിക്കേഷൻ സ്കീമിന്റെ കീഴിലുള്ള ആർ.ഡി.ഡി.എൽ. ലാബിലേക്ക് 2018-19സാമ്പത്തിക വർഷത്തിൽ ജി.എൽ.പി. ക്ലീൻ റൂം ഫർണിച്ചർ ആന്റ് അസ്സറീസ് വിതരണം ചെയ്യുന്നതിന്" എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്. കാട്ട് ചെയ്യുന്ന നിരക്ക് എല്ലാ നികുതികളും ഉൾപ്പെടെയുള്ളതും മലമ്പുഴ റാബീസ് ഡയഗ്നോസ്റ്റിക് ലാബിൽ എത്തിച്ച് തരുന്നതിനുമായിരിക്കണം. യാതൊരു കാരണവും കൂടാതെ ടെണ്ടറുകൾ നിരസിക്കുന്നതിന് താഴെ ഒപ്പിട്ടിരിക്കുന്നയാൾക്ക് അധികാരമുണ്ടായിരിക്കും.

പി.എ.സി. (പ്രൊവിഷണൽ അപ്രോക്സിമേറ്റ് കോസ്റ്റ്)— 3,50,000.

നിരതദ്രവ്യം—കാട്ട് ചെയ്യുന്ന തുകയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—18-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-8-2018, 4 മണി.

കവർ 'എ' തുറക്കുന്ന തീയതിയും സമയവും— 21-8-2018, 12 മണി.

കവർ 'ബി' തുറക്കുന്നതിന് അംഗീകാരമുള്ള സ്ഥാപനങ്ങളുടെ ലിസ്റ്റ് പുറപ്പെടുവിക്കുന്ന തീയതി—21-8-2018, 12 മണി.

കവർ 'ബി' തുറക്കുന്ന തീയതിയും സമയവും— 21-8-2018, 4 മണി.

നിരക്കുകൾ സ്ഥിരത പുലർത്തുന്ന തീയതി— 31-3-2019.

ദർഘാസ് ഫോറത്തിന്റെ വില—അസ്സൽ ` 700+ ചരക്ക് സേവന നികുതി 18%.

പകർപ്പ്— 350+ ചരക്ക് സേവന നികുതി 18%.

[No. 2/2018-19]

No. C-1232/2018.

16th July 2018.

Sealed and competitive e-tenders are invited under 'Two Cover System' from the original manufactures/ Authorized suppliers for the supply of GLP-Clean Room Furniture and Accessories for the supply of RDDDL, Lab under RES Palakkad Department of Animal Husbandry, Kerala State during the year 2018-19.

First cover (Cover-A—Technical)

- (1) Original Catalogue/Brochure of all the quoted items.
- (2) List of items intended to be quoted with specification and without rates.
- (3) List of Organizations to which these items were supplied if any
- (4) Authorization from the manufacture for distribution right

Second cover (cover-B—Financial)

- (1) Rate at each item should be quoted as basic price, rate of tax and total amount.
- (2) Original tender form duly signed by authorized signatory.
- (3) Preliminary agreement in Kerala stamp paper worth ` 200
- (4) E.M.D. @ 1% of total cost of quoted items by means of Demand draft drawn in favour of the Joint Director (RE), Rinderpest Eradication Scheme, Palakkad.

Both covers (A&B) must be effectively sealed and put in another cover which is sealed and submitted. Cover A & B will be opened as per given below. Cover B of these tenders who satisfy the above conditions in cover A will only is opened. The cover B of rejected tenders will be returned without opening on finalization of purchase procedure. Details of items to be supplied can be had along with the tender form and Govt. of Kerala website-www.kerala.gov.in and the department website www.ahd.kerala.gov. in.

Firms can collect the tender form by remitting the cost of tender and GST from the Joint Director, Rinderpest Eradication Scheme, Palakkad during office hours or may send the exact amount towards the cost of tender form along with amount for postal charges by Money order for supply of tender forms. Cheques, Postage Stamps, Postal orders, Demand drafts etc. will not be accepted as the cost of tender form nor the form will be sent by value payable post. Late tenders will not be considered under any circumstances. Tenders should be superscribed as "Tender No. 2/2018-19 for the supply of GLP—clean room furniture and accessories for the supply of RDDDL, lab under RES Palakkad. Department of Animal Husbandry Kerala, for the year 2018-19. The rate quoted should be inclusive of all the taxes and for supplying the item at RDDDL Lab. Palakad. The successful tender, has to pay a security deposit of an amount equivalent to 5% of the quoted rate which will be released after one year from the date of expiration of contract. The security deposit may be submitted as NSC, Treasury Savings Bank Certificate, Post Office cash certification, Post Office Savings Bank Certificates or Deposit receipts of recognized banks.

The tenderer has the right to reject the tenders without assigning any reason.

PAC—` 3,50,000.

EMD—1% of the quoted rate.

Price of Tender form (Original)—` 700 + GST 18%.

Duplicate—` 350 + GST 18%

Last date and time for sale of tender forms—18-8-2018, 3 p.m.

Due date and time for receipt of tenders (Cover A & B)—18-8-2018, 4 p. m.

Date and time for opening of cover A—21-8-2018, 12 Noon.

Date of publishing list of tenderers eligible for opening their cover-B—21-8-2018, 12 Noon.

Date and time of opening of Cover-B—21-8-2018, 4 p.m.

Date up to which the rate are to be firm for acceptance—31-3-2019.

Designation and address of the officer from whom the tender forms are to be obtained and to whom the tenders are to be submitted—The Joint Director (RE), Rinderpest Eradication Scheme, District Veterinary Campus, Thareekad, Palakkad-678 001, Phone No. 0491-2520626.

Office of the Joint Director (RE), Palakkad. (Sd.) Joint Director (RE).

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി1-2683/2018.

2018 ജൂലൈ 19.

തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ ഡെന്റൽ യൂണിറ്റിലേക്ക് ഡെന്റൽ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ സീൽചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പരും സാധനത്തിന്റെ പേരും ഉദ്ദേശവിലയും— 02/2018-19—ഡെന്റൽ യൂണിറ്റിലേക്ക് ആവശ്യമായ ഡെന്റൽ ഉപകരണങ്ങൾ വാങ്ങുന്നത്— 3,15,000.

നിരതദ്രവ്യം—` 3,150.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 785.

ഡ്യൂപ്ലിക്കേറ്റ്—` 396.

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന തീയതിയും സമയവും—23-7-2018 രാവിലെ 10.30 മുതൽ 14-8-2018, 2 മണി വരെ.

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-8-2018, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-8-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിൽ ഇരിക്കേണ്ട തീയതി—31-3-2019 വരെ.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുന്നതിന് ഫോറത്തിന്റെ വിലയ്ക്കുപുറമെ ` 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകാര്യമല്ല. ഫോറം വി. പി. പി. വഴി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നീട്ടിവയ്ക്കുന്നതിനും യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കുന്നതാണ്. സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ് നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ കോളേജ് ആഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

[No. 02/2018-19]

No. C1-2683/2018.

19th July 2018.

Sealed tenders are invited for the Supply and Installation of Dental Equipments in the Dental Unit of Govt. Ayurveda College, Tripunithura.

The tenders should be superscribed "Tender for the supply of Dental Equipments in the Dental Unit of Govt. Ayurveda College, Tripunithura" and addressed to the Principal, Govt. Ayurveda College, Tripunithura.

PAC—` 3,15,000.

EMD—` 3,150.

Cost of tender form (Non refundable) (including taxes):

Original—` 785.

Duplicate—` 393.

` 50 will be charged extra towards the postage if the tender form has to be sent by post.

Date and time for sale of tender forms—23-7-2018 to 14-8-2018 , 10.30 a. m. to 2 p. m.

Last date and time for receipt of tender form—17-8-2018, 2 p. m.

Date and time for opening of tenders—17-8-2018, 3 p. m.

Date upto which the rates are to be firm—31-3-2019.

Intending tenderers may on application to the Principal, Government Ayurveda College, Tripunithura obtain the requisite tender forms against cash remittance. The tender form is not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms nor the form will be sent per V. P. P.

(2)

നമ്പർ സി1-2567/2018. 2018 ജൂലൈ 25.

തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ പഞ്ചകർമ്മ വകുപ്പിലേക്ക് പഞ്ചകർമ്മ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ സീൽചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പരും ഉദ്ദേശവിലയും—3/2018-19—` 4,38,000.

നിരതദ്രവ്യം—` 4,380.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 1,000.

ഡ്യൂപ്ലിക്കേറ്റ്—` 500.

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന തീയതിയും സമയവും—30-7-2018 രാവിലെ 10.30 മണിമുതൽ 21-8-2018, 2 മണി വരെ.

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—21-8-2018, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-8-2018, 3 മണി.

31-3-2019 വരെ നിരക്ക് പ്രാബല്യത്തിൽ ഇരിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുന്നതിന് ഫോറത്തിന്റെ വിലയ്ക്കുപുറമേ ` 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകാര്യമല്ല. ഫോറം വി. പി. പി. വഴി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നീട്ടിവയ്ക്കുന്നതിനും യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കുന്നതാണ്. സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ് നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. C1-2567/2018. 25th July 2018.

Sealed tenders are invited for the supply and Installation of Panchakarma Equipments in the department of Panchakarma in Govt. Ayurveda College, Tripunithura.

The tenders should be superscribed “Tender for the supply of Panchakarma Equipments in the department of Panchakarma in Govt. Ayurveda College, Tripunithura ”and addressed to the Principal, Govt. Ayurveda College, Tripunithura.

PAC—` 4,38,000.

EMD—` 4,380.

Cost of tender form (Non refundable) (Including Taxes) :

Original—` 1,000.

Duplicate—` 500.

` 50 will be charged extra towards the postage if the tender form has to be sent by post.

Date and time for sale of tender forms—30-7-2018 to 21-8-2018 , 10.30 a. m. to 2 p. m.

Last date and time for receipt of tender form—21-8-2018, 2 p. m.

Date and time for opening of tenders—30-8-2018, 3 p. m.

Date upto which the rates are to be firm—31-3-2019.

Intending tenderers may on application to the Principal, Government Ayurveda College, Tripunithura obtain the requisite tender forms against cash remittance. The tender form is not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms and the form will not be sent per V. P. P.

Government Ayurveda College, Tripunithura.

DR. T. K. UMA, Principal.

ദർഘാസ് പരസ്യം

[No. 03/2018-19]

[നമ്പർ 03/2018-19]

No. S-4562/2018/AVCH.

18th July 2018.

നമ്പർ എസ്.-4562/2018/എവിസിഎച്ച്. 2018 ജൂലൈ 18.

കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ആശുപത്രിയിലെ ലാബിലേക്ക് ആവശ്യമായ കെമിക്കലുകളും ബയോകെമിക്കൽ റീഏജന്റുകളും വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

“സുപ്രണ്ട്, ഗവൺമെന്റ് ആയുർവേദ കോളേജ്, ആശുപത്രി, കണ്ണൂർ, മെഡിക്കൽ കോളേജ്, പി. ഒ., പരിയാരം എന്ന വിലാസത്തിലാണ് ദർഘാസ് അയയ്ക്കേണ്ടത്. ദർഘാസ് കവറിന് പുറത്ത് കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജ് ആശുപത്രിയിലെ ലബോറട്ടറിയിലേക്ക് 2018-19 വർഷത്തിൽ ആവശ്യമായ കെമിക്കലുകളും ബയോ കെമിക്കൽ റീഏജന്റുകളും വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം. ദർഘാസിൽ റീ ഏജന്റുകളുടെ ബ്രാൻഡ് പേരും പാക്ക് സൈസും സ്പെസിഫിക്കേഷനും രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്.

അടങ്കൽ തുക—` 5,00,000.

പുരിപ്പിച്ച ദർഘാസുകൾ 5-9-2018 വൈകുന്നേരം 3 മണിക്ക് മുൻപ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് വാങ്ങിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ 5-9-2018 വൈകുന്നേരം 3.30-ന് ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ` 1,100 +18% ജി.എസ്.ടി., ടെൻഡർ രേഖകൾ ലഭിക്കുന്നതിന് ജി.എസ്.ടി ട്രൈബ്യൂണൽ ഹാജരാക്കേണ്ടതാണ്. ഫോറം തപാലിൽ ലഭിക്കുവാൻ വിലയേടാപ്പം ` 50 അധികമായി മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില നിശ്ചിതവും ഒരിക്കലും തിരിച്ചുനൽകാത്തതുമാണ്. ദർഘാസ് മറ്റൊരാളുടെ പേരിലേക്ക് മാറ്റാവുന്നതല്ല. ദർഘാസ് ഫോറങ്ങളുടെ വിൽപ്പന ഈ ഓഫീസിൽ 13-8-2018 രാവിലെ 10 മണി മുതൽ ആരംഭിക്കുന്നതും 4-9-2018, വൈകുന്നേരം 5 മണിക്ക് അവസാനിക്കുന്നതുമാണ്. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. ഫോറങ്ങൾ വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമെങ്കിൽ (` 600+18% ജി. എസ്. ടി.) ലഭിക്കുന്നതാണ്. പുരിപ്പിച്ച ദർഘാസിനോടൊപ്പം രേഖപ്പെടുത്തിയ മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യമായും (ഏറ്റവും കുറഞ്ഞത് ` 1,500) ` 200-ന്റെ മുദ്രക്കടലാസിൽ അപ്പന്റിക്സ്-17 പ്രകാരമുള്ള പ്രിലിമിനറി എഗ്രിമെന്റും സമർപ്പിക്കേണ്ടതാണ്. 5-9-2018-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം 3.30-ന് ടെണ്ടർ തുറക്കുന്നതായിരിക്കും. ടെണ്ടർ അംഗീകരിക്കാനോ നിരസിക്കാനോ ഉള്ള പൂർണ്ണ അധികാരം സുപ്രണ്ടിനായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ ആശുപത്രി ഓഫീസിൽ നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ അറിയാവുന്നതാണ്.

Sealed competitive tenders are invited for the supply of Chemicals and Biochemical Reagents for Laboratory of Government Ayurveda College Hospital, Kannur, Pariyaram for the year 2018-19.

Tenders should be superscribed as “Tender for the Supply of Chemicals and Biochemical Reagents for Lab” addressed to the Superintendent, Government Ayurveda College Hospital, Kannur, Pariyaram. Last date of receipt of duly filled tender form is 3 p.m. on 5-9-2018. Late tenders will not be accepted under any circumstances. Tenders will be opened at 3.30 p.m. on 5-9-2018 in the presence of the tenderers or their authorized representatives who may be present at that time.

Estimated Cost—` 5,00,000.

Intending tenderers may on application to the Superintendent, Government Ayurveda College Hospital, Kannur, Pariyaram to obtain the required tender forms in which tenders should be submitted. Cost of original tender form is ` 1,100 + 18% GST and duplicate form is ` 600 + 18% GST. Tender documents will be issued to the intending tenderers only on the submission of GST Remittance receipts. Those who wish to purchase tender form by post should send additional amount of ` 50 as postage charge. The price fixed for a tender form or a set of form is not refundable under any circumstances. The tender forms are not transferable. The sale of tender form will be started at 10 a. m. on 13-8-2018 and will be closed at 5 p. m. on 4-9-2018. Demand Draft, Cheques, Postal Order etc. will not be accepted towards the cost of tended forms. A preliminary agreement as per Appendix XVII of Store Purchase Manual Rules on Kerala Stamp paper worth ` 200 together with an EMD of 1% of the total amount quoted not less than ` 1,500 by a way of D.D should be attached with the tender form. The Superintendent, Government Ayurveda College Hospital, Kannur, Pariyaram has the right to accept or reject the tender. If 5-9-2018 will be declared as a public holiday, the tender will be opened at 3.30 p. m. on the next working day. Those who wish to purchase tender form by post shall obtain the forms early to avoid postal delay. Further details can be had from the Hospital office during the office time.

Office of the Superintendent, Government Ayurveda College Hospital, Kannur, Pariyaram. Phone-0497-2801688, Email:avchpariyaram@gmail.com.

(Sd.) Superintendent.

ദർഘാസ് പരസ്യം

[നമ്പർ 5/2018-19]

(1)

നമ്പർ എ2-1641/2018/ആകോക. 2018 ജൂലൈ 4.

കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ വിവിധ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് 2018-19 വർഷത്തിലേക്കാവശ്യമായ ചാർട്ടുകളും, മോഡലുകളും വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. അടങ്കൽ തുക ` 2,00,000. പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ആയുർവേദ കോളേജ്, കണ്ണൂർ, പരിയാരം എന്ന വിലാസത്തിലാണ് ദർഘാസ് അയയ്ക്കേണ്ടത്. ദർഘാസ് കവറിനു പുറത്ത് കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലേക്ക് 2018-19 വർഷത്തിൽ മോഡലുകളും, ചാർട്ടുകളും വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം. പുരിപ്പിച്ച ദർഘാസുകൾ 21-8-2018-ന് വൈകുന്നേരം 3 മണിക്ക് മുമ്പ് കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകികിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് വാങ്ങിയവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 21-8-2018-ന് വൈകുന്നേരം 3.30-ന് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ` 630 + 18% ജി. എസ്. ടി., ആകെ ` 743 (ദർഘാസ് ഫോറം ആവശ്യമുള്ള സ്ഥാപനങ്ങൾ തങ്ങളുടെ ജി.എസ്.ടി. അക്കൗണ്ട് മുഖാന്തിരം ` 113 അടച്ച് ഒറിജിനൽ ചെലവ് ദർഘാസ് ഫോറം വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്). ഫോറം തപാലിൽ ലഭിക്കുവാൻ വിലയോടൊപ്പം ` 50 അധികമായി മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില നിശ്ചിതവും ഒരിക്കലും തിരിച്ചു നൽകാത്തതുമാണ്. ദർഘാസ് മറ്റൊരാളുടെ പേരിലേക്ക് മാറ്റാവുന്നതല്ല. ദർഘാസ് ഫോമുകളുടെ വിൽപന ഈ ഓഫീസിൽ നിന്നും 6-8-2018-ന് രാവിലെ 11 മണി മുതൽ ആരംഭിക്കുന്നതും 20-8-2018-ന് വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കുന്നതുമാണ്. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. ഫോമുകൾ വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമെങ്കിൽ 372-ന് (315 + 18% ജി. എസ്.ടി. ആകെ ` 372) ലഭിക്കുന്നതാണ്. (ദർഘാസ് ഫോറം ആവശ്യമുള്ള സ്ഥാപനങ്ങൾ തങ്ങളുടെ ജി.എസ്.ടി. അക്കൗണ്ട് മുഖാന്തിരം ` 57 അടച്ച് ഒറിജിനൽ ചെലവ് ദർഘാസ് ഫോറം വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്). പുരിപ്പിച്ച ദർഘാസിനോടൊപ്പം രേഖപ്പെടുത്തിയ മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും (ഏറ്റവും കുറഞ്ഞത് ` 1,500) ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ പ്രാഥമിക എഗ്രിമെന്റും സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുവാനോ നിരസിക്കുവാനോ ഉള്ള പൂർണ്ണ അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണങ്ങളാൽ 21-8-2018-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവർത്തി ദിവസം 3.30 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

[No. 5/2018-19]

No. A2/1641/2018-ACK. 4th July 2018.

Sealed tenders are invited for the supply of Charts and models for Government Ayurveda College, Kannur, Pariyaram for the financial year 2018-19.

Estimated Cost—` 2,00,000.

Tenders should be superscribed as “Tenders for the Supply of Charts and models for Government Ayurveda College, Kannur, Pariyaram for the year 2018-19 and addressed to the Principal, Government Ayurveda College, Kannur, Pariyaram. Last date of receipt of sealed tenders to this office is 21-8-2018 at 3 p. m. Late tenders will not be accepted. Tenders will be opened at 3.30 p. m. on 21-8-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Government Ayurveda College, Kannur, Pariyaram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 630+18% GST, Total ` 743 (Original GST chalan for ` 113 should be produced for the purchase of tender form). Postal Charge of ` 50 should be added if the forms needed by post. The price fixed for a form/set of forms is not refundable under any circumstances. The tender forms are not transferable. Sale of Tender forms will be started at 11 a.m. on 6-8-2018 and will be closed at 3 p. m. on 20-8-2018. Demand Draft, Cheques, Postal Order etc. will not be accepted towards the cost of tender forms nor will the forms be sent per VPP. Duplicate tender form if requested will be issued at ` 315+18% GST total ` 372 (Original GST chalan for ` 57 should be produced for the purchase of tender form). Postal charge ` 50 should be added if the forms needed by post. A Preliminary agreement as per Appendix XVII on Kerala stamp paper worth ` 200 together with an EMD of 1% of the total amount quoted (Minimum ` 1,500) should be attached with the tender form by way of Demand Draft/ Postal Order. Principal has the right to accept or reject the tender without further notice. If Government have declared public holiday on 21-8-2018 the tender will be opened at 3.30 p. m. on the next working day. Further details can be had from the College office during the office time.

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[നമ്പർ 6/2018-19]

നമ്പർ എ2-1624/2018/ആകോക. 2018 ജൂലൈ 16.

കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ വിവിധ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് 2018-19 സാമ്പത്തിക വർഷത്തിലേക്കാവശ്യമായ ലാബ് കെമിക്കലുകൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ആയുർവേദ കോളേജ്, കണ്ണൂർ, പരിയാരം എന്ന വിലാസത്തിലാണ് ദർഘാസ് അയയ്ക്കേണ്ടത്. ദർഘാസ് കവറിനു പുറത്ത് “കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലേക്ക് 2018-19 വർഷത്തിൽ ലാബ് കെമിക്കലുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം. ദർഘാസിൽ കെമിക്കലുകളുടെ പായ്ക്ക്, സൈസ്, ബ്രാന്റ് നെയിം എന്നിവ പ്രത്യേകം രേഖപ്പെടുത്തിയിരിക്കണം.

അടങ്കൽ തുക— 1,50,000.

പുരിപ്പിച്ച ദർഘാസുകൾ 4-9-2018-ന് വൈകുന്നേരം 3 മണിക്ക് മുൻ കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് വാങ്ങിയവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 4-9-2018-ന് വൈകുന്നേരം 3.30 -ന് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ` 473 + 18% ജി. എസ്. ടി., ആകെ ` 558 (ദർഘാസ് ഫോറം ആവശ്യമുള്ള സ്ഥാപനങ്ങൾ തങ്ങളുടെ ജി.എസ്.ടി. അക്കൗണ്ട് മുഖാന്തിരം ` 85 അടച്ച് ഒറിജിനൽ ചെലാൻ ദർഘാസ് ഫോറം വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്). ഫോറം തപാലിൽ ലഭിക്കുവാൻ വിലയോടൊപ്പം ` 50 അധികമായി മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില നിശ്ചിതവും ഒരിക്കലും തിരിച്ചു നൽകാത്തതുമാണ്. ദർഘാസ് മറ്റൊരാളുടെ പേരിലേക്ക് മാറ്റാവുന്നതല്ല. ദർഘാസ് ഫോറമുകളുടെ വിൽപ്പന ഈ ഓഫീസിൽ നിന്നും 20-8-2018-ന് രാവിലെ 11 മണി മുതൽ ആരംഭിക്കുന്നതും 3-9-2018-ന് വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കുന്നതുമാണ്. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. ഫോറമുകൾ വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറങ്ങൾ ആവശ്യമെങ്കിൽ ` 280-ന് (237 + 18% ജി. എസ്.ടി. ആകെ ` 280) ലഭിക്കുന്നതാണ്. (ദർഘാസ് ഫോറം ആവശ്യമുള്ള സ്ഥാപനങ്ങൾ തങ്ങളുടെ ജി. എസ്.ടി. അക്കൗണ്ട് മുഖാന്തിരം ` 43 അടച്ച് ഒറിജിനൽ ചെലാൻ ദർഘാസ് ഫോറം വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്) പുരിപ്പിച്ച ദർഘാസിനോടൊപ്പം രേഖപ്പെടുത്തിയ മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും (ഏറ്റവും കുറഞ്ഞത് ` 1,500) ` 200-ന്റെ മുദ്രപത്രത്തിൽ പ്രാഥമിക എഗ്രിമെന്റും സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുവാനോ നിരസിക്കുവാനോ ഉള്ള പൂർണ്ണ അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും. ഏതെങ്കിലും കാരണങ്ങളാൽ 4-9-2018-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവർത്തി ദിവസം 3.30 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

[No. 6/2018-19]

No. A2/1624/2018-ACK. 16th July 2018.

Sealed tenders are invited for the supply of Lab Chemicals for Government Ayurveda College, Kannur, Pariyaram for the financial year 2018-19.

PAC— 1,50,000.

Tenders should be superscribed as “Tender for the Supply of Lab Chemicals for Government Ayurveda College, Kannur, Pariyaram for the financial year 2018-19” and addressed to the Principal, Government Ayurveda College, Kannur, Pariyaram for 2018-19” and addressed to the Principal, Government Ayurveda College, Kannur, Pariyaram. Pack size and brand name of Chemicals should be recorded in the tender documents. Last date of receipt of sealed tenders to this office is 4-9-2018 at 3 p. m.

Late tenders will not be accepted Tenders will be opened on 4-9-2018 at 3.30 p. m. in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Government Ayurveda College, Kannur, Pariyaram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 473+18% GST, Total ` 558 (Original GST chalan for ` 85 should be produced for the purchase of tender form). Postal Charge of ` 50 should be added if the forms needed by post. The price fixed for a form/set of forms is not redurable under any circumstances. The tender forms are not transferable. Sale of tender forms will be started at 11 a.m. on 20-8-2018 and will be closed at 3 p. m. on 3-9-2018. Demand Draft, Cheques, Postal Order etc. will not be accepted towards the cost of tender forms nor will the forms be sent per VPP. Duplicate tender form if requested will be issued at ` 280 (` 237+18% GST total ` 280) (Original GST chalan for ` 85 should be produced for the purchase of tender form). Postal charge ` 50 should be added if the forms needed by post. A Priliminary agreement as per Appendix XVII on Kerala stamp paper worth ` 200 together with an EMD of 1% of the total amount quoted (Minimum ` 1,500) should be attached with the tender form by way of Demand Draft/Postal Order. Principal has the right to accept or reject the tender without further notice. If Government have declared public holiday on 4-9-2018 the tender will be opened at 3.30 p. m. on the next working day. Further details can be had from the College office during the office time.

Office of the Principal, Government Ayurveda College, Kannur, Pariyaram.

(Sd.) Principal.

Fisheries Department

ദർഘാസ് പരസ്യം

നമ്പർ ഇ-2299/2018. 2018 ജൂലൈ 17.

2017-18 സാമ്പത്തിക വർഷം മലമ്പുഴ, വാളയാർ, ചുള്ളിയാർ, മീങ്കര, മംഗലം എന്നീ സീഡ് ഫാമുകളിലേക്ക് കടല, റോഹു, മൂഗാൽ, സൈപ്രനസ് എന്നീ മത്സ്യങ്ങളുടെ സ്പോൺ വിതരണം ചെയ്യുന്നതിന് താൽപ്പര്യമുള്ള വ്യക്തികൾ/സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഇനവിവരവും അളവും—കടല സ്പോൺ, റോഹു സ്പോൺ, മൂഗാൽ സ്പോൺ, സൈപ്രനസ്—60 ലക്ഷം വീതം.

ദർഘാസ് ഫോറത്തിന്റെ വില— 1,575 + 18% ജി.എസ്.ടി.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതി—31-8-2018, 2 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2018, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതി—1-9-2018.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ “സ്പോൺ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്. മുദ്രവച്ച ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ച നിശ്ചിത സമയത്തിനുള്ളിൽ ഫിഷറീസ് ഡെപ്യൂട്ടി ഡയറക്ടർ, മലമ്പുഴ ഡാം പി. ഒ., പാലക്കാട്-678 651 എന്ന വിലാസത്തിൽ എത്തിക്കേണ്ടതാണ്. വൈകി കിട്ടുന്ന ടെണ്ടറുകൾ പരിഗണിക്കുന്നതല്ല. ജില്ലയിലെ സീഡ് ഫാമുകളിൽ എത്തിച്ചു തരുന്നതിനുള്ള എല്ലാ ചെലവുകളും ഉൾപ്പെടെ ഒരു ലക്ഷം സ്പോണിന്റെ നിരക്കാണ് ദർഘാസിൽ കാണിക്കേണ്ടത്. ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ മേൽ പ്രതിപാദിച്ച തീയതിയിലും സമയത്തും ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ദർഘാസിനോടൊപ്പം വിതരണം ചെയ്യാൻ ഉദ്ദേശിക്കുന്ന സ്പോണിന്റെ മൊത്തംവിലയുടെ 1% തുക നിരതദ്രവ്യ ഫിഷറീസ് ഡെപ്യൂട്ടി ഡയറക്ടർ, മലമ്പുഴ, പാലക്കാട് എന്ന പേരിൽ ദേശസാൽകൃത ബാങ്കുകളിൽ നിന്നും എടുത്ത ഡിമാന്റ് ഡ്രാഫ്റ്റ് വെക്കേണ്ടതാണ്. വിതരണ ഉത്തരവ് ലഭിച്ചാൽ വിതരണം ചെയ്യുന്ന തിനാവശ്യമായ സമയം ദർഘാസിൽ രേഖപ്പെടുത്തേണ്ടതാണ്. വിതരണം ചെയ്യുന്ന സാധനം വിതരണ ഉത്തരവ് പ്രകാരം മൊത്തമായോ ഭാഗികമായോ സ്വന്തം ചെലവിൽ മേൽ സൂചിപ്പിച്ച ഫാമുകളിൽ എത്തിക്കേണ്ടതാണ്.

ഒരു കാരണവശാലും ദർഘാസ് ഫോറത്തിന്റെ വില തിരിച്ചു നൽകുന്നതല്ല. യാതൊരു കാരണവും കൂടാതെ ദർഘാസ് സ്വീകരിക്കുന്നതിനും നിരസിക്കുന്നതിനുമുള്ള പൂർണ്ണ അധികാരം താഴെ ഒപ്പിട്ട ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമായിരിക്കും.

മറ്റ് ദർഘാസുകൾക്ക് ബാധകമായ എല്ലാ നിയമ വ്യവസ്ഥകളും ഇതിനും ബാധകമായിരിക്കും. ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾക്കും ദർഘാസ് ഫോറത്തിനും പ്രവർത്തി ദിവസങ്ങളിൽ ഈ ഓഫീസുമായി ബന്ധപ്പെടേണ്ടതാണ്.

(ഒപ്പ്)

ഫിഷറീസ് ഡെപ്യൂട്ടി ഡയറക്ടർ ഓഫീസ്, മലമ്പുഴ, പാലക്കാട്. ഫിഷറീസ് ഡെപ്യൂട്ടി ഡയറക്ടർ.

Medical Education Department

ദർഘാസ് പരസ്യം

നമ്പർ സി1/6711(7)/2018/ജി.എം.സി.റ്റി. 2018 ജൂലൈ 9.

തിരുവനന്തപുരം മൾട്ടി ഡിസിപ്ലിനറി റിസർച്ച് യൂണിറ്റ് വിഭാഗത്തിലേക്ക് Binocular Microscope with Digital Camera and Computer (1 No.) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും

വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും, സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പറും പ്രോഡക്റ്റിന്റെ പേരും യൂണിറ്റും— 74/2018—Binocular Microscope with Digital Camera and Computer-1 എണ്ണം. (സാങ്കേതിക വിശദാംശങ്ങൾ ഉള്ളടക്കം ചെയ്തിരിക്കുന്നു.)

അടങ്കൽ തുക— 1,20,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ— 672.

പകർപ്പ്— 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—4-9-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-9-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—5-9-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Specification

Binocular microscope with digital camera and computer

- Should have a built-in 3M pixel digital camera with Micro-image Process Software; Binocular head, 30°inclined
- Should have interpupillary distance 48-75mm
- Should have wide Field Eyepiece WF10 × 18
- Should have infinitive Semi-Plan Achromatic objectives 4× 10 × 40 × 100

- Should be with Quadruple Nosepiece
- Stage should be Double layers and mechanical stage 140mm × 140mm
- Condenser should be Sliding-in centerable NA 1.25
- Should have a coaxial coarse and fine adjustment, moving range 20mm
- Should have LED Illumination, Brightness Adjustable, and 220V Halogen Lamp. Dimension & weight : should be 35cm × 35.5cm × 55.5cm, < 13kg
- One Desk top personal computer should be provided for image analysis and storage
- Quantity required : one number
- Warranty, AMC/CAMC should be quoted separately
- Brochure should be enclosed.

TENDER SCHEDULE

1. The period for which the rates to be in firm- One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a format agreement executed in 200 Kerala—non judicial—Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.

12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Govt. Medical College,
Thiruvananthapuram.

(Sd.)
Principal.

ദർശനം പരസ്യം

(1)

നമ്പർ എ2-1644/2018/ആർ.ഐ.ഒ. 2018 ജൂലൈ 26.

തിരുവനന്തപുരം റീജിയണൽ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ഓഫ്താൽമോളജി (ഗവൺമെന്റ് കണ്ണാശുപതി) ആവശ്യത്തിലേക്ക് താഴെപ്പറയുന്ന ഉപകരണം/മരുന്ന് ലഭ്യമാക്കുന്നതിലേക്ക് മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പരും ഇനവും സംക്ഷിപ്ത വിവരണവും—
02/2018-19—പോസ്റ്റീയർ ഇൻട്രാഓക്യുലർ ലെൻസ്

അടങ്കൽ തുക— 3,00,000.

ദർശനം ഫോറത്തിന്റെ വില:

ഒറിജിനൽ— 675.

ഡ്യൂപ്ലിക്കേറ്റ്— 340.

ടെണ്ടർ കവറിന്റെ പുറത്ത് ക്യാട്ട് ചെയ്യുന്ന ഉപകരണത്തിന്റെ/മരുന്നിന്റെ നേരെ രേഖപ്പെടുത്തിയിരിക്കുന്ന ടെണ്ടർ നമ്പർ എഴുതണം. ടെണ്ടർ ഡയറക്ടർ, റീജിയണൽ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ഓഫ്താൽമോളജി, (ഗവൺമെന്റ് കണ്ണാശുപതി), റെഡ്ക്രോസ് റോഡ്, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ അയയ്ക്കണം. ടെണ്ടർ ലഭിക്കേണ്ട അവസാന തീയതി 4-9-2018-ന് ഉച്ചയ്ക്ക് 2 മണി വരെ ആണ്. താമസിച്ച് കിട്ടുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടറുകൾ 4-9-2018-ന് ഉച്ചയ്ക്ക് 2.30-ന് ടെണ്ടർ തന്നവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ടെണ്ടർ ആവശ്യമുള്ളവർ അപേക്ഷ സഹിതം ടെണ്ടറിനു നേരെ കാണിച്ചിരിക്കുന്ന വില സഹിതം അപേക്ഷിച്ചാൽ ടെണ്ടർ ഫോറം ലഭിക്കുന്നതാണ്. ഈ ടെണ്ടർ ഫോമിലുള്ള ടെൻഡർ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ടെൻഡർ കൈമാറ്റം ചെയ്യുന്നതല്ല. ടെണ്ടർ ഫോമിന്റെ വില ചെക്കുകൾ ആയി സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ വിൽപ്പന 3-9-2018-ന് ഉച്ചയ്ക്ക് 3 മണിയ്ക്ക് അവസാനിക്കുന്നതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന ഉപകരണത്തിന്റെ/മരുന്നിന്റെ വിശദമായ വിവരങ്ങളും ടെണ്ടറിന്റെ പ്രത്യേക നിബന്ധനകളും ടെൻഡർ ഫോറത്തിനോടൊപ്പം ലഭിക്കുന്നതാണ്.

കൂടുതൽ വിശദവിവരങ്ങൾ ആവശ്യമുള്ളവർ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും ഓഫീസ് സമയത്ത് താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥന്റെ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. മാത്രമല്ല ഒരു കാരണവും പറയാതെ ഭാഗികമായോ മുഴുവനായോ ടെണ്ടർ റദ്ദു ചെയ്യാനുള്ള അധികാരവും താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്.

No. A2-1644/2018/RIO. 26th July 2018.

Sealed tenders are invited for the supply of the following item to the Regional Institute of Ophthalmology, Government Ophthalmic Hospital, Thiruvananthapuram.

Tender No. and Name of Items with PAC—02/2018-19—
Posterior Intraocular lens—` 3,00,000.

Cost of tender form :

Original—` 675.

Duplicate—` 340.

The tenders should be superscribed due at 2 p.m. on 4-9-2018 and addressed to the Director, Regional Institute of Ophthalmology, Government Ophthalmic Hospital, Red Cross, Thiruvananthapuram-695 035. Last date of receipt of tender is at 2 p.m. on 4-9-2018. Late tender will not be accepted. The tender will be opened at 2.30 p.m. on 4-9-2018 in the presence of the tenderers or their authorized representatives who may present at that time.

Intending tenderers may on application to the Director, Regional Institute of Ophthalmology, Red Cross Road, Thiruvananthapuram-695 035 obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of rupees noted against each tender which is price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed 3 p.m. on 3-9-2018. Cheque, Postage Stamp etc. will not be accepted towards the cost of tender forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required, will be issued at rupees noted against each tender.

Detailed specifications and special conditions will be available with the tender form.

Further details if any required will have from the office of the undersigned in office hours on all working days.

The undersigned reserves the right to split the order among two or more tenders if found necessary and also to reject any of or all the tenders without assigning any reason.

List of Posterior Intraocular Lens

Sl. No.	Power of Lens	Nos. Required
1	13.00D	15
2	17.00D	100
3	17.50D	150
4	18.00D	50
5	18.50D	50
6	19.50D	100
7	20.00D	150
8	20.50D	250
9	21.00D	150
10	21.50D	150
11	22.00D	150
12	22.50D	150
13	23.00D	100
14	23.50D	50
15	24.00D	100
16	24.50D	150
17	25.00D	50
18	25.50D	25
19	26.00D	25
Total		1965

TENDER SCHEDULE

1. The period for which the rates to be firm-One year.
2. The rates should be inclusive of all taxes, otherwise tender will be reject without any notice. Free delivery at the department concerned, to be ensured.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neat typed. Manuscripts should be avoided as far as possible.

6. Tenders should be accompanied with a formal agreement executed in 200 Kerala-non judicial stamp paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposit (One percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Draft/Bank Guarantee drawn in favour of the Director, Regional Institute of Ophthalmology, Thiruvananthapuram-35.
8. Firm will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered tender any circumstances.
12. For medicine, surgicals and materials, samples should be submitted along with the tender. Tender without samples will not be considered for selection.
13. Tender should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
17. Tender will be opened in the presence of each of the tenderers or his authorized representative who may present at the lime.
18. More details can be had from this office on working hours.

(2)

നമ്പർ എ2-1645/2018/ആർ.ഐ.ഒ. 2018 ജൂലൈ 26.

തിരുവനന്തപുരം റീജിയണൽ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ഓഫ്താൽമോളജി (ഗവൺമെന്റ് കണ്ണാശുപത്രി) ആവശ്യത്തിലേക്ക് താഴെപ്പറയുന്ന ഉപകരണം/മരുന്ന് ലഭ്യമാക്കുന്നതിലേക്ക് മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പരും, ഇനവും സംക്ഷിപ്ത വിവരണവും അടങ്കൽ തുകയും—3/2018-19—സോഡിയം ഹയാലൂനോരേറ്റ് ഓഫ്താൽമിക് സൊല്യൂഷൻ 1 എം. എൽ. (പി.എഫ്.എസ്.) (600 എണ്ണം)— 2,50,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:
ഒറിജിനൽ— 675.
ഡ്യൂപ്ലിക്കേറ്റ്— 340.

ടെണ്ടർ കവറിന്റെ പുറത്ത് ക്യാട്ട് ചെയ്യുന്ന ഉപകരണത്തിന്റെ/മരുന്നിന്റെ നേരെ രേഖപ്പെടുത്തിയിരിക്കുന്ന ടെണ്ടർ നമ്പർ എഴുതണം. ടെൻഡർ, ഡയറക്ടർ, റീജിയണൽ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ഓഫ്താൽമോളജി (ഗവൺമെന്റ് കണ്ണാശുപത്രി), റെഡ്ക്രോസ് റോഡ്, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ അയയ്ക്കണം. ടെണ്ടർ ലഭിക്കേണ്ട അവസാന തീയതി 4-9-2018-ന് ഉച്ചയ്ക്ക് 2 മണി വരെ ആണ്. താമസിച്ച് കിട്ടുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടറുകൾ 4-9-2018-ന് ഉച്ചയ്ക്ക് 2.30-ന് ടെൻഡർ തന്നവരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. ടെണ്ടർ ആവശ്യമുള്ളവർ അപേക്ഷ സഹിതം ടെണ്ടറിനു നേരെ കാണിച്ചിരിക്കുന്ന വില സഹിതം അപേക്ഷിച്ചാൽ ടെണ്ടർ ഫോറം ലഭിക്കുന്നതാണ്. ഈ ടെൻഡർ ഫോമിലുള്ള ടെണ്ടർ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ടെണ്ടർ കൈമാറ്റം ചെയ്യുന്നതല്ല. ടെൻഡർ ഫോമിന്റെ വില ചെക്കുകൾ ആയി സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ വിൽപ്പന 3-9-2018-ന് ഉച്ചയ്ക്ക് 3 മണിയ്ക്ക് അവസാനിയ്ക്കുന്നതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന ഉപകരണത്തിന്റെ/മരുന്നിന്റെ വിശദമായ വിവരങ്ങളും ടെണ്ടറിന്റെ പ്രത്യേക നിബന്ധനകളും ടെണ്ടർ ഫോറത്തിനോടൊപ്പം ലഭിക്കുന്നതാണ്.

കൂടുതൽ വിശദവിവരങ്ങൾ ആവശ്യമുള്ളവർ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും ഓഫീസ് സമയത്ത് താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥന്റെ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. മാത്രമല്ല ഒരു കാരണവും പറയാതെ ഭാഗികമായോ മുഴുവനായോ ടെണ്ടർ റദ്ദു ചെയ്യാനുള്ള അധികാരവും താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്.

No. A2-1645/2018/RIO. 26th July 2018.

Sealed tenders are invited for the supply of the following item to the Regional Institute of Ophthalmology, Government Ophthalmic Hospital, Thiruvananthapuram.

Tender No. and Name of Items with PAC—3/2018-19—Sodium hyaluronate Ophthalmic solution 1 ml. (PFS) (600 Nos.)— 2,50,000.

Cost of tender form :

Original— 675.
Duplicate— 340.

The tenders should be superscribed due at 2 p.m. on 4-9-2018 and addressed to the Director, Regional Institute of Ophthalmology, Government Ophthalmic Hospital, Red Cross, Thiruvananthapuram-695 035. Last date of receipt of tender is at 2 p.m. on 4-9-2018. Late tender will not be accepted. The tender will be opened at 2.30 p.m. on 4-9-2018 in the presence of the tenderers or their authorized representatives who may present at that time.

Intending tenderers may on application to the Director, Regional Institute of Ophthalmology, Red Cross Road, Thiruvananthapuram-695 035, obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of rupees noted against each tender which is price fixed for a form and which is not refundable

under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 3-9-2018. Cheque, Postage Stamp etc. will not be accepted towards the cost of tender forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required, will be issued at rupees noted against each tender.

Detailed specifications and special conditions will be available with the tender form.

Further details if any required will have from the office of the undersigned in office hours on all working days.

The undersigned reserves the right to split the order among two or more tenders if found necessary and also to reject any of or all the tenders without assigning any reason.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of all taxes, otherwise tender will be rejected without any notice. Free delivery at the department concerned to be ensured.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala-non judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Draft/Bank Guarantee drawn in favour of the Director, Regional Institute of Ophthalmology, Thiruvananthapuram-35.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.

12. For Medicines, Surgicals and Materials, samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representative who may present at that time.
18. More details can be had from this office on working hours.

(3)

നമ്പർ എ2-1643/2018/ആർ. ഐ. ഒ. 2018 ജൂലൈ 26.

തിരുവനന്തപുരം റീജിയണൽ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ഓഫ്താൽമോളജിയിലെ (ഗവൺമെന്റ് കണ്ണാശുപത്രി) ആവശ്യത്തിലേക്ക് താഴെപ്പറയുന്ന ഉപകരണം/മരുന്ന് ലഭ്യമാക്കുന്നതിലേക്ക് മുദ്രവച്ച ടെൻഡറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—04/2018-19.

ഇനവും സംക്ഷിപ്ത വിവരണവും അടങ്കൽ തുകയും— എക്കോഷീൽഡ് (ഫ്യൂമിഗേറ്റിംഗ് സൊല്യൂഷൻ 1 ലിറ്റർ) (300 എണ്ണം)— 2,50,000

ടെണ്ടർ ഫോറത്തിന്റെ വില :

അസ്സൽ— ` 675.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 340.

ടെൻഡർ കവറിന്റെ പുറത്ത് ക്യാട്ട് ചെയ്യുന്ന ഉപകരണത്തിന്റെ/മരുന്നിന്റെ നേരെ രേഖപ്പെടുത്തിയിരിക്കുന്ന ടെണ്ടർ നമ്പർ എഴുതണം. ടെണ്ടർ ഡയറക്ടർ, റീജിയണൽ ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ഓഫ്താൽമോളജി (ഗവൺമെന്റ് കണ്ണാശുപത്രി), റെഡ്ക്രോസ് റോഡ്, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ അയയ്ക്കണം. ടെണ്ടർ ലഭിക്കേണ്ട അവസാന തീയതി 4-9-2018-ന് ഉച്ചയ്ക്ക് 2 മണിവരെ ആണ്. താമസിച്ച് കിട്ടുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടറുകൾ 4-9-2018-ന് ഉച്ചയ്ക്ക് 2.30-ന് ടെണ്ടർ നൽകിയവരുടേയോ അവരുടെ പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. ടെണ്ടർ ആവശ്യമുള്ളവർ അപേക്ഷ സഹിതം ടെണ്ടറിനുനേരെ കാണിച്ചിരിക്കുന്ന വില സഹിതം അപേക്ഷിച്ചാൽ ടെണ്ടർ ഫോറം ലഭിക്കുന്നതാണ്. ഈ ടെണ്ടർ ഫോമിലുള്ള ടെണ്ടർ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ടെണ്ടർ കൈമാറ്റം ചെയ്യാവുന്നതല്ല. ടെണ്ടർ ഫോമിന്റെ വില ചെക്കുകൾ ആയി സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ വിൽപ്പന 3-9-2018-ന് ഉച്ചയ്ക്ക് 3 മണിക്ക് അവസാനിക്കുന്നതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന ഉപകരണത്തിന്റെ/മരുന്നിന്റെ വിശദമായ വിവരങ്ങളും ടെണ്ടറിന്റെ പ്രത്യേക നിബന്ധനകളും ടെണ്ടർ ഫോറത്തിനോടൊപ്പം ലഭിക്കുന്നതാണ്.

കൂടുതൽ വിവരങ്ങൾ ആവശ്യമുള്ളവർക്ക് എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും ഓഫീസ് സമയത്ത് താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥന്റെ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. മാത്രമല്ല ഒരു കാരണവും പറയാതെ ഭാഗികമായോ മുഴുവനായോ ടെൻഡർ റദ്ദു ചെയ്യാനുള്ള അധികാരവും താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്.

No. A2/1643/2018/RIO.

26th July 2018.

Sealed tenders are invited for the supply of the following item to the Regional Institute of Ophthalmology, Government Ophthalmic Hospital, Thiruvananthapuram.

Tender Number, Name of item and PAC— 04/2018-19—Ecoshield (Fumigating solution 1 litre) (300 Nos.)—` 2,50,000.

Cost of tender form:

Original—` 675.

Duplicate—` 340

The tenders should be superscribed due at 2 p. m. on 4-9-2018 and addressed to the Director, Regional Institute of Ophthalmology, Government Ophthalmic Hospital, Red Cross, Thiruvananthapuram-695 035. Last date of receipt of tender is at 2 p. m. on 4-9-2018. Late tenders will not be accepted. The tender will be opened at 2.30 p. m. on 4-9-2018 in the presence of the tenderers or their authorized representatives who may present at that time.

Intending tenderers may, on application to the Director, Regional Institute of Ophthalmology, Red Cross Road, Thiruvananthapuram-695 035, obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of rupees noted above which is price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 3-9-2018. Cheque, Postage Stamp etc. will not be accepted towards the cost of tender forms, nor will the form be sent per V.P.P. Duplicate tender forms, if required will be issued at rupees noted above.

Detailed specifications and special conditions will be available with the tender form.

Further details if any required will have from the office of the undersigned in office hours on all working days.

The undersigned reserves the right to split the order among two or more tenders if found necessary and also to reject any of or all the tenders without assigning any reason.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of all taxes, otherwise tender will be rejected without any notice. Free delivery at the department concerned, to be ensured.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposit (one percentage) of the total cost of the articles quoted for, can be remitted by way of Crossed Demand Drafts/Bank Guarantee drawn in favour of the Director, Regional Institute of Ophthalmology, Thiruvananthapuram-35.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
17. Tender will be opened in the presence of each of the tenderers or their authorized representative who may present at the time.
18. More details can be had from this office on working hours.

Regional Institute of Ophthalmology,
Thiruvananthapuram.

(Sd.)
Director.

ദർഘാസ് പരസ്യം

നമ്പർ സി1-3372/2018/ജി.എം.സി. കൊല്ലം. 2018 ജൂലൈ 19.

കൊല്ലം ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രി/ഫോറൻസിക് മെഡിസിൻ വിഭാഗത്തിലേക്ക് ബൈനോക്കുലർ റിസർച്ച് മൈക്രോസ്കോപ്പ് (1 എണ്ണം) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കൊല്ലം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിരിക്കുന്ന തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—4/2018.

അടങ്കൽ തുക— 4,95,000.

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 1,180.

ഡ്യൂപ്ലിക്കേറ്റ്— 590.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—16-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-8-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-8-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ആഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്, കൊല്ലം.

(ഒപ്പ്) പ്രിൻസിപ്പാളിനുവേണ്ടി.

ദർഘാസ് പരസ്യം

നമ്പർ ബി2-4574/2018/ഗവ.റ്റി.ഡി.എം.സി.എച്ച്.എ.

2018 ജൂലൈ 21.

ആലപ്പുഴ വണ്ടാനം ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് ഇ.പി.എ. അംഗീകൃത വൈറ്റ് ക്ലീനിംഗ് സൊല്യൂഷൻ 5 ലിറ്റർ ക്യാൻ (1440 എണ്ണം) വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസിന്റെ ഉദ്ദേശ മൂല്യം— 5,00,000.

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ ബി2-4574/2018/ഗവ.റ്റി.ഡി.എം.സി.എച്ച്.എ. തീയതി 21-7-2018 എന്ന് രേഖപ്പെടുത്തി, സുപ്രണ്ട്, ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, വണ്ടാനം, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 3-9-2018, 3 മണിക്ക് മുൻപായി ആശുപത്രി സുപ്രണ്ട് ആഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 3-9-2018 പകൽ 3.30 മണിക്ക് ദർഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ 1,000-ം ജി.എസ്.റ്റി.യും ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് 500-ം ജി.എസ്.റ്റി.യും അടച്ച് 30-8-2018 പകൽ 3 മണിക്ക് മുൻപായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം 200-ന്റെ മുദ്രപത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

No. B2-4574/2018/Govt. TDMCHA.

21st July 2018.

Sealed tenders in the prescribed format are invited for the supply of EPA Approved White Cleaning Solution 5 Litre Can (1440 Nos.) to the use of Govt. T. D. Medical College Hospital, Vandanam, Alappuzha.

Estimated Cost is about— 5,00,000.

Tender No. B2-4574/2018/Govt. T.D.M.C.H.A., dated 21-7-2018 and due date should be superscribed on envelope of each tender. Tender should be addressed to the Superintendent, Govt. T. D. Medical College Hospital, Vandanam, Alappuzha. Last date of receipt of tender is 3-9-2018 at 3 p. m. Late tender will not be accepted at any cost. The tender will be opened on 3-9-2018 at 3.30 p. m. in the presence of tenderers or their authorized representatives who may be presented at that time. Intending tenderers may obtain the tender form from the Office of the Superintendent, Govt. T. D. Medical College Hospital, Vandanam, Alappuzha on or before 30-8-2018 at 3 p.m.

Price of tender form:

Original— ` 1,000 + GST.

Duplicate— ` 500 + GST.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and E. M. D. of 1% of the estimated cost ie, ` 5,000 by way of Demand Draft addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha. The successful tenderes should submit 5% Security Deposit and an agreement in Kerala Stamp Paper worth ` 200.

The rules applicable to all tenders will be applicable to this tender also. The tender not satisfying the conditions are liable to be rejected without further notice.

Any further information about the specification can be obtained from this office during office hours.

Govt. T. D. Medical College Hospital, Alappuzha.

(Sd.) Superintendent.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എസ്3-12434/2018/എം.സി.സി. 2018 ജൂലൈ 3.

കോഴിക്കോട് മെഡിക്കൽ കോളേജിലെ മോളിക്യൂലാർ ഡയഗ്നോസ്റ്റിക് ലബോറട്ടറിയിലേക്ക് കമ്പ്യൂട്ടർ/ഡാറ്റാ അനലൈസിസ് സിസ്റ്റം വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ടിതവും ആയ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 2,00,000.

നിരതദ്രവ്യം—ടെൻഡർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ` 590.

തപാൽവഴി— ` 640.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 354.

ദർഘാസ് ഫോറം നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2018, 3 മണി.

ദർഘാസ് ഫോറം തപാൽ വഴി വില്പന തീരുന്ന തീയതിയും സമയവും—20-8-2018, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2018, 11.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—31-8-2018, 12 മണി.

ദർഘാസുകൾ എസ്3/12434/2018/എം.സി.സി. എന്ന മേഖലയ്ക്കുതോടുകൂടി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. S3/12434/2018/MCC. 3rd July 2018.

Sealed and competitive tenders in the prescribed forms are invited from the manufacturers/authorized Suppliers for the supply of Computer/Data Analysis System to the Department of Molecular Diagnostic Laboratory of this College as detailed. Demonstration of the item is to be done if necessary.

Cost of tender form :

Original— ` 590.

By Post— ` 640.

Duplicate— ` 354.

Estimate Cost— ` 2,00,000.

EMD—1% of the quoted amount (Minimum ` 1,500).

Last date and time of sale of tender form by post— 20-8-2018, 3 p. m.

Last date and time of sale of tender form— 30-8-2018, 3 p. m.

Last date and time for receipt of tender form— 31-8-2018, 11.30 a. m.

Date and time for opening of tender—31-8-2018, 12 Noon.

Tenders should be superscribed with tender No. S3/12434/2018/MCC and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and Earnest Money Deposit @ 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the tenderers or their authorized representatives.

Rate should be quoted in Indian rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamp etc., will not be accepted towards the cost of the tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by Money Order taken in favour of Principal, Government Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495-2350212).

(2)

നമ്പർ എസ്7/11496/2018/എം.സി.സി. 2018 ജൂലൈ 12.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജിലെ പീഡിയാട്രിക്സ് വിഭാഗത്തിലേക്ക് ആവശ്യമായ മൾട്ടിപാരാ മോണിറ്റർ വിൽപന ഐ.ബി.പി. വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 1,40,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ 1%. (മിനിമം 1,500)

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— 590.

ഡ്യൂപ്ലിക്കേറ്റ്— 354.

തപാൽ വഴി— 640.

ദർഘാസ് ഫോമുകൾ തപാൽവഴി വിൽപ്പന തീരുന്ന തീയതി—20-8-2018.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—29-8-2018, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2018, 11 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—30-8-2018, 11.30 മണി.

ദർഘാസ് നമ്പർ കവറിനുള്ളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടു കൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ കോഴിക്കോട് മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. (ഫോൺ: 0495 2350212)

No. S7/11496/2018/MCC. 12th July 2018.

Sealed and competitive tenders in prescribed form are invited from the manufacturers/authorized suppliers for the supply of Multipara monitor with IBP (1 No.) to the Department of Paediatrics, Govt. Medical College, Kozhikode as detailed. Demonstration of the item is to be done if necessary.

Estimated cost— 1,40,000.

EMD—1% of the quoted amount (minimum 1,500).

Cost of tender form:

Original— 590.

Duplicate— 354.

By post— 640.

Last date of sale of tender form by post— 20-8-2018.

Last date and time of sale of tender form— 29-8-2018, 3 p. m.

Last date and time of receipt of tender— 30-8-2018, 11 a. m.

Date date and time of opening of tender— 30-8-2018, 11.30 a. m.

Tenders should be superscribed with tender number No. S7/11496/2018/MCC and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted with an agreement signed and executed in Kerala Stamp Paper worth 200 and EMD @ 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the tenderers or their authorized representatives.

Rate should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamp etc., will not be accepted towards the cost of the tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of 250 (Rupees Two hundred and fifty only) by Money Order taken in favour of Principal, Medical College, Kozhikode.

Further details can be had from the Office of the Principal, Medical College, during working hours (0495-2350212).

Office of the Principal, Govt. Medical College, Kozhikode.

(Sd.) For Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എസ് /1447/2018/സി.എൻ.സി. 2018 ജൂലൈ 4.

കോഴിക്കോട് ഗവൺമെന്റ് നഴ്സിംഗ് കോളേജിലെ അഡ്വാൻസ്ഡ് സ്കിൽ ലാബിലേക്ക് ആവശ്യമായ ട്രോമ മാനേജ്മെന്റ് സിമുലേറ്ററുകൾ വിതരണം ചെയ്യുന്നതിന് നിർമ്മാതാക്കളിൽ നിന്നോ അംഗീകൃത വിതരണക്കാരിൽ നിന്നോ മുദ്ര വെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ 1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ— 450.

തപാൽവഴി— 500.

ഡ്യൂപ്ലിക്കേറ്റ്— 225.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—3-9-2018, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-9-2018, 4 മണി.

ദർഘാസ് തുറക്കുന്ന അവസാന തീയതിയും സമയവും—5-9-2018, 11.30 മണി.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—28-8-2018, 3 മണി.

തുക നിശ്ചിതമായി നിൽക്കേണ്ട തീയതി—31-3-2019.

ദർഘാസുകൾ എസ്/1447/2018/സി.എൻ.സി. എന്ന മേലേഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ 'പ്രിൻസിപ്പാൾ, ഗവ. കോളേജ് ഓഫ് നഴ്സിംഗ്, മെഡിക്കൽ കോളേജ് പി. ഒ. കോഴിക്കോട്-8' എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. നിശ്ചിത തീയതിക്കുശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മേൽസൂചിപ്പിച്ച ദിവസം കൃത്യ സമയത്ത് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കുന്ന ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണി ഓർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ, നഴ്സിംഗ് കോളേജ് ഓഫീസിൽ നിന്നും പ്രവർത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. S/1447/2018/CNC. 4th July 2018.

Sealed tenderes are invited for the supply of following stores Trauma Management Simulators for Advanced Skill Lab. The envelope containing the tender should bear the superscription. "Tender for the supply of Trauma Management Simulators No. S/1447/2018/CNC and should be addressed to the Principal, Govt. College of Nursing, Kozhikode-673 008. Last date for receipt of tenders will be on 4-9-2018. Late tenders will not be accepted. The tenders will be opened at 11.30 a.m. on 5-9-2018 in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may, on application to the Principal, Govt. College of Nursing, Kozhikode, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 450 which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 3 p.m. on 3-9-2018. Cheques, postage stamps etc. will not be accepted towards the cost of form nor will the forms be sent per V.P.P. Duplicate tender form, if required will be issued ` 225 per copy. Postage of ` 50 is to be added if tender form is required by post.

Office of the Principal, Govt. College of Nursing, Kozhikode.

(Sd.) Principal.

ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ എസ് 1/9674/2018/RSBY. 2018 ജൂലൈ 24.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് സക്ഷൻ അപ്പാരറ്റസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ സീൽ ചെയ്ത ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക— ` 2,25,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ 1%.

ടെണ്ടർ ഫോറത്തിന്റെ വില— ` 886.

ടെണ്ടർ അയയ്ക്കുന്ന കവറിനു മുകളിൽ നമ്പർ എസ് 1/9674/2018/RSBY എന്ന് വ്യക്തമായി കാണിച്ചിരിക്കേണ്ടതാണ്.

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതി— 21-8-2018, 3 മണി.

ടെണ്ടർ കിട്ടേണ്ട അവസാന തീയതിയും സമയവും— 23-8-2018, 5 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—29-8-2018, ഉച്ചയ്ക്ക് 12 മണി.

ടെണ്ടറിൽ പറയുന്ന നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കേണ്ട അവസാന തീയതി—31-3-2019.

ടെണ്ടർ ഫോറം കിട്ടുന്നതിനും പൂരിപ്പിച്ചു അയയ്ക്കേണ്ടതുമായ വിലാസം—സുപ്രണ്ട്, മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട്.

No. S1/9674/2018/RSBY. 24th July 2018.

Sealed tenders in the prescribed form are invited for the supply of Suction Apparatus.

Estimated cost— ` 2,25,000.

EMD—1%.

Date and time of close of sale of tender forms— 21-8-2018, 3 p.m.

Price of tender (in duplicate) ST Cash only/Money Order— ` 886.

Superscription Tender No. should be specifically noted—S1/9674/2018/RSBY.

Date and time for receipt of tender—23-8-2018, 5 p.m.

Date and time for opening of tender—29-8-2018, 12 Noon.

Date upto which rates are to be firm—31-3-2019.

Address of Officer from whom tender forms are to be obtained and whom tenders are to be sent—The Superintendent, Medical College Hospital, Calicut.

Government Medical College Hospital, Kozhikode.

(Sd.) Superintendent.

ദർഘാസ് പരസ്യം

No. S2/3979/2018/IMCH.

3rd July 2018.

നമ്പർ എസ്2/3979/2018/ഐ.എം.സി.എച്ച്. 2018 ജൂലൈ 3.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ ഹുമിഡൈയിങ്ങ് ചേമ്പേഴ്സ് (10 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുകുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശു സംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട് -8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 31-8-2018-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകിട്ടിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി.യായി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പരും പ്രോഡക്ടിന്റെ പേരും അളവും— എസ്2/3979/2018/ഐ.എം.സി.എച്ച്.—ഹുമിഡൈയിങ്ങ് ചേമ്പേഴ്സ്—10 എണ്ണം.

യൂണിറ്റ്—1.

അടങ്കൽ തുക— 1,25,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 672.

ഡ്യൂപ്ലിക്കേറ്റ്— 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—29-8-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2018, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 31-8-2018, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 30-8-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Sealed tenders are invited for the supply of Humidifying Chambers (10 Nos.) in IMCH, Govt. Medical College, Calicut-8. List of items can be had from the office of the undersigned during office hours in any working days. Envelope containing tenders should be superscribed with tender numbers or indicated in the statements below and should be addressed to the Superintendent, IMCH, Govt. Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 31-8-2018 at 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Govt. Medical College, Calicut-8, Kerala to obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance noted below for set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, Postage Stamp, Draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of article tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Item—Humidifying Chambers.

Qty.—10.

Approximate Cost— 1,25,000.

Cost of tender forms (including Tax) :

Original— 672.

Duplicate— 336.

Postage charge if sent by post— 50.

Closing date and time of sale of tender forms— 29-8-2018, 3 p. m.

Last date and time of receipt of tender forms— 30-8-2018, 5 p. m.

Date and time of opening of tender—31-8-2018, 11 a. m.

Date upto which rates are to be firm—30-8-2019.

Further details can be had from the office of the undersigned duly office hours on any working day.

Institute of Maternal and Child Health, Government Medical College, Kozhikode.

(Sd.) Superintendent.

Printing Department

RE-e-TENDER NOTICE

No. 33/2018-19.

27th July 2018.

Re-e-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Four Colour Web Offset Printing Machine (4 Hi-2-Tower with 32 Pages folding and 36000 cph) as per the Specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the re-e-tender. Re-e-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid.
2. Financial Bid (BOQ).

Tender No. with PAC—E-tender No. 33/2018-19/SN—` 4.5 Crores.

Date of pre-bid meeting—7-8-2018.

Starting date of bid submission—10-8-2018.

Last date of receipt of e-tender—30-8-2018.

Closing date and time of e-tender —30-8-2018, 5 p. m.

Date and time of opening of e-tender :

1. Technical Bid—3-9-2018.
2. Financial Bid—11-9-2018.

Cost of e-tender (online submission)—` 29,500.

EMD—1% of PAC in online payment ` 4,50,000.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 90 days of receipt of Supply Order.

The tender has two covers:

1. Technical Cover.
 2. Financial Cover.
- A. TECHNICAL COVER

The first cover i.e. the technical cover shall be uploaded with the following document:

1. *Technical details :*

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance Statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/ General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the Compliance Statement.

Specification-Compliance Statement for e-tender

<i>Sl. No.</i>	<i>Details of Departmental Technical Specifications</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
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2. Brochure of the product intended to supply.
3. Work Experience Certificate, O.E.M. authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ` 200.
5. Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.

B. FINANCIAL COVER

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

TECHNICAL SPECIFICATIONS

Name of Machinery/Equipment	— Four Colour Web Offset Printing Machine-Two numbers of 4 Hi Towers with both side Printing
Brief Technical Specification/Capacity	
Maximum printing Speed	— 36000 cph (in half page folding)
Cut off size	— 578 mm
Web width (paper width)	— 660-889 mm
Max Web Diameter	— 1070mm or above
Paper Stock	— 45-90 gsm
Printing Units	— Two numbers of 4Hi Towers capable of printing four colour on both sides
Essential Features for 4Hi Tower	— 1. Dynamically Balanced stainless steel plate and Blanket cylinders 2. Two pin plate cylinders 3. Narrow Gap Blanket cylinders 4. Slit type lock up for plates 5. Motorized RCR and Side Registers 6. Spiral Ink feed roller for uniform inking at all speeds 7. PU coated ink vibrator rollers 8. Brushmist dampening system to ensure uniform and consistent level of dampening 9. Pneumatic on/off system for impressing, ink and dampening 10. Oil lubrication System for all gears on the drive side for operational safety and to ensure that oil reaches all drive side parts 11. Operator safety to be ensured by providing safety guards 12. One free standing operating console with touch screen 13. Hardened and Ground Bushes on frame bores 14. Running Platform and two staircases for the entire machine 15. Reverse inching facility 16. Infra Red Web Brake Detector in case of a Web Brake, the press should stop automatically to avoid damage to the printing units 17. Central Automatic lubrication system 18. One set of all the standard accessories and connecting parts

Folder	—	<ul style="list-style-type: none"> (i) Half page folder with quarter page folder (ii) Provision for Double parallel folder with cross perforator (iii) Motorised cut off compensators
Accessories (Specify brand names with details)	—	<ul style="list-style-type: none"> (i) Two numbers Automatic Reel Changers (ii) One pneumatic plate bending and punching Device suitable for two pin (iii) Compressors with Dryer for pneumatic (iv) Chiller with Auto dozer (v) Auto Ink Pumping System with accessories (vi) Auto registration with auto cut off control system using cameras (vii) Stacker upto bundling (wrapping not required)

Machine to be equipped with suitable synchronized dual motor and dual panel board with digital drive.

Rigidity and material aspects—	<ol style="list-style-type: none"> 1. Frames of the Tower to be made with stress relieved Graded Casting of F-26 grade 2. Sleeves of the Tower to be Graded casting SG Iron 600/3 Grade 3. All frames of Tower and Folder should be made in highest accuracy CNC machines of latest generation
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Name of the Press & Section— Government Press, Mannanthala, Offset Section.

GENERAL CONDITIONS

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder. Documents in proof of the compliance should also be uploaded.

<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No</i>
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013 1(a) Whether document in proof of the same is attached herewith	
2	All the technical specification should be mentioned clearly by the bidder 2(a) Whether document in proof of the same is attached herewith	
3	Machine offered should be standard, branded and proven product and available in the market 3(a) Whether document in proof of the same is attached herewith	
4	Only manufacturing firms (OEMs) or their authorized dealers are eligible to participate in the tender 4(a) Whether proof that the firm is the OEM/Authorized Dealer of the OEM is attached	
5	Manufacturing firms should have preferably ISO 9001 quality certificate 5(a) Whether ISO 9001 quality certificate is attached herewith	
6	Manufacturing should have minimum annual turn over of ` 50 crores for the last three years consecutively for machines similar to the subject machine. 6(a) Whether document in proof of the same is attached herewith	

(1)	(2)	(3)
7	Manufacturer should have in house CNC manufacturing facility.	
8	Test Certificate should be produced for various steel materials used in the machine/equipment.	
9	Service centres in Kerala for prompt after sales service is preferred. Details of Nearest Service Centres with Address and contact telephone numbers and e-mail address should be submitted. Response time for a service call should be specified	
	9(a) Whether details of Nearest Service Centres with Address and contact telephone numbers and e-mail address submitted.	
	9(b) Whether response time for a service call is specified	
10	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.	
11	Warranty conditions should include the following : (1) Warranty period of the machine/equipment should be minimum 1 year and the warranty should include all the spare parts and labour charges complete. (2) Spares and services should be available through the expected life time of the machine/equipment.	
	11(a) Whether warranty conditions of the bidder (in case different from the above) is enclosed herewith.	
12	Bidders should produce documentary evidence for the following :	
	12(a) Govt. Supplies made by them for the type of machine/equipment tendered.	
	12(b) Performance certificate from reputed customers for the type of machine/equipment tendered.	
13	The manufacturer should provide a list of machines (of the type tendered) sold by them in Kerala with customer details.	
14	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.	
15	Supervisors/operators as decided by the Department should be adequately trained free of cost by the bidder after successful installation of the machine/equipment.	
16	Pre-installation requirement including the required foundations, cabling electrical if any should be intimated by the successful bidder immediately after confirmation of the supply order. Necessary Layout and Foundation Drawings also should be furnished.	
17	Required accessories/spares/tools for installation should be taken care of by the bidder.	
18	Catalogues/Operation Manuals/Spare Parts Manuals along with all technical details of the machine should be produced by the successful bidder, at the time of supply of the machine/equipment.	
19	Installation and trial run should be carried out by the supplier at the specified Govt. Press, at his cost and risk.	
20	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ` 200).	

(1)	(2)	(3)
21	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.	
22	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.	
23	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.	
24	Rate quoted should be valid for a period of minimum 6 months.	
25	Rates quoted should be inclusive of all taxes/charges, loading, unloading, transportation, erection and commissioning charges.	
26	AMC (after warranty period) details should be specified. Specify the year-wise rates for a period of 5 years after warranty period.	
	26(a) Whether year-wise rates as above is submitted herewith.	
27	Any document/certificate required from us for delivery of machines should be specified in advance.	
28	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.	
29	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted afterwards will be considered for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of the tender should be submitted online. A copy of all documents submitted online should reach the office of the Purchaser before the technical bid opening time of the tender.	
30	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
31	Payment Condition : 90% of the total payment will be paid after satisfactory installation of the machine/equipment and the balance 10% will be paid after the production of report that the machine/equipment is working satisfactorily.	

Note:— Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, otherwise the tender is liable to be rejected.

Office of the Director of Printing,
Government Central Press,
Thiruvananthapuram.

(Sd.)
Director of Printing.

E-TENDER NOTICE

No. 32/2018-19.

3rd August 2018.

The Director of Printing, Government Central Press, Thiruvananthapuram invites on behalf of Printing Department for the purchase of Vacuum Pressure Pump for the Offset Printing Machines in Govt. Central Press, Thiruvananthapuram.

Specification of Vacuum Pressure Pump

Type	— Direct drive, dry running
Displacement	— 60 m ³ /hr.
Vacuum	— 0.6 bar
Pressure	— 0.6 bar
Rpm	— 1500 or above

Total estimated cost—` 3,20,000.

Cost of tender form—` 700.

EMD @ 1% of estimated Cost—` 3,200.

Date of commencement of tender—1-8-2018.

Last date and time of application—17-8-2018, 3 p. m.

Date and time of opening—20-8-2018, 11 a. m.

General Conditions

- All the technical specification should be mentioned clearly by the bidder.
 - If yes, Whether document in proof of the same is attached herewith.
- Equipment should be standard, branded and proven product and available in the market.
 - If yes, Whether document in proof of the same is attached herewith.
- Only manufacturing firms or their authorized dealers are eligible to participate in the tender.
 - If manufacturing firms (OEM), proof of the same should be attached. If authorized dealer, certificate from the manufacturer (OEM) should be attached.
- Manufacturing firms should have preferably ISO 9001 quality certificate.
 - If yes, whether document in proof of the same is attached herewith.
- Service centres in Kerala for prompt after sales service is preferred.
 - Specify the details of Nearest Service Centres with address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.

- Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.
- Warranty period of the machine/equipment should be minimum 1 year.
 - Specify the Warranty period offered by the bidder if more than 1 year.
- Bidders should produce documentary evidence in proof of the following:
 - Supplies made by them for the type of machine/equipment tendered.
 - Performance certificate from reputed customers for the type of equipment tendered.
- Spare parts should be available for a minimum period; specify details.
- The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.
 - Whether delivery period is specifically and clearly mentioned in the tender.
- Rate quoted should be valid for a period of minimum 6 months.
- The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.
- Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.
- All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.
- Payment Condition : 100% of the payment will be paid after satisfactory receipt in good condition at the purchaser premises.

Office of the Director of Printing,
Government Central Press,
Thiruvananthapuram.

(Sd.)
Director of Printing.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ പി/1278/2018/ഗവ.പോളി.ആറ്റിങ്ങൽ. 2018 ജൂലൈ 12.

ആറ്റിങ്ങൽ ഗവൺമെന്റ് പോളിടെക്നിക്ക് കോളേജിലെ ഇലക്ട്രിക്കൽ ആന്റ് ഇലക്ട്രോണിക്സ് എഞ്ചിനീയറിംഗ് ലാബിലേക്കുള്ള ഡി.സി. മോട്ടോറുകൾ, ജനറേറ്ററുകൾ മുതലായവ വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽനിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—1/2018/ജി.പി.റ്റി.സി./ആറ്റിങ്ങൽ.

ക്രമ നമ്പർ	ഇനം	എണ്ണം
1	ഡി.സി. മോട്ടോർ ആൾട്ടർനേറ്റർ സെറ്റ്	1
2	ഡി.സി. മോട്ടോർ ജനറേറ്റർ സെറ്റ്	1
3	സിക്രൺസ് മോട്ടോർ വിത്ത് മെക്കാനിക്കൽ ലോഡിംഗ് (ഡ്രം ബെൽറ്റ്)	1
4	റെസിസ്റ്റന്റ്-ഇൻഡക്ടൻസ്-കപ്പാസിറ്റൻസ് (ആർ.എൽ.സി.) ലോഡിംഗ് സിസ്റ്റം	1
5	ഫ്ലക്സ് മീറ്റർ (സ്റ്റാന്റേർഡ്)	1
6	പി.എഫ്. മീറ്റർ	1

ദർഘാസുകളുടെ വില :

ഒറിജിനൽ— ` 1,100.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 600.

തപാൽ വഴി— ` 1,200

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—13-8-2018, 1 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-8-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-8-2018, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് പോളിടെക്നിക്ക് കോളേജ്, ആറ്റിങ്ങൽ-695 101 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% ശതമാനം നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിന്റെ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. P/1278/2018/GPTC/ATL. 12th July 2018.

Sealed tenders are invited for the supply of Equipments for the use of Government Polytechnic College, Attingal, Thiruvananthapuram.

Gaz. No. 33/2018/DTP (Stores Purchase).

Sl. No.	Name of Items
1	DC Motor Alternator Set Motor DC 220V Output 8 KW, Speed 1500 rpm 3 phase with 3 point starter Alternator— 3.5 KVA, 415 V with Neutral, 1500 4pm No load, Maximum volt 500 V, Excisting Voltage 220 V dc.
2	DC Motor DC Generator Set Power 5 KW, Voltage 220 Vdc, rpm 1500, Field—Compound, No Load Maximum Volt 300 V (For o.c.c.)
3	Synchronous Motor with Mechanical Loading (Crum Belt) Power 3.5 KVA, 415 V, 3 Phase, 1500 rpm, Excitation; Volt: 220 V dc
4	Resistance—Inductance—Capacitance (RLC) Loading System Max. Voltage 500V, 3 Phase, Max. current 20A
5	Flux Meter (Standard size)
6	PF Meter: Lead and Lag Type 125v/250v/500v, 5A/10A.

Tender No.—01-2018.

Cost of tender form :

Original— ` 1,100.

Duplicate— ` 600.

By Post (Original)— ` 1,200.

Last date and time of sale of tender form—13-8-2018, 1 p. m.

Last date and time of receipt of tender—13-8-2018, 3 p. m.

Date and time of opening of tender—14-8-2018, 11 a. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by Money Order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ` 100 and Earnest Money Deposit 1% of the total cost of articles tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

Government Polytechnic College,
Attingal.

(Sd.)
Principal

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി1-3711/2018/RIT.

2018 ജൂലൈ 4.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ സിവിൽ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ട്മെന്റിനുവേണ്ട വിവിധ ലാബ് ഉപകരണങ്ങൾ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയടക്കം):

അസ്സൽ— 560.

പകർപ്പ്— 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-9-2018, 1 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-9-2018, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—4-9-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡറുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 3-9-2018, 1 മണി ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണി വരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസി നോടൊപ്പം 200 വിലയുള്ള കേരളമുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്. വിശദവിവരങ്ങൾ ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. D1-3711/2018/RIT. 4th July 2018.

Sealed tenders are invited for the supply of Various Lab Equipments for the use in Civil Engineering Department of this institution.

Cost of tender forms (Including GST):

Original— 560

Duplicate— 336

Last date and time of sale of tender form— 3-9-2018, 1 p. m.

Last date and time of receipt of tender— 4-9-2018, 1 p. m.

Date and time of opening of tender—4-9-2018, 2 p. m.

Those who want tender forms by Registered Post should send 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 3-9-2018, 1 p.m.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of 200 and EMD 1% of the total cost of the articles tendered by way of DD in favour of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected, detailed specification will be issued along with the tender forms. Details can be available from the office during working hours.

(2)

നമ്പർ ഡി1-3712/2018/RIT.

2018 ജൂലൈ 4.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ സിവിൽ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ട്മെന്റിനുവേണ്ടി കോൺക്രീറ്റ് മിക്സർ മെഷീൻ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 4,50,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയടക്കം):

അസ്സൽ— 1,008.

പകർപ്പ്— 560.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—4-9-2018, 1 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-9-2018, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—5-9-2018, 3 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡറുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 4-9-2018, 1 മണി ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെൻഡർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണി വരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്. വിശദവിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. D1-3712/2018/RIT. 4th July 2018.

Sealed tenders are invited for the supply of Concrete Mixer Machine for the use in Civil Engineering Department of this institution.

Estimate Cost— 4,50,000.

Cost of tender forms (Including GST):

Original— 1,008

Duplicate— 560

Last date and time of sale of tender form— 4-9-2018, 1 p. m.

Last date and time of receipt of tender— 5-9-2018, 1 p. m.

Date and time of opening of tender—5-9-2018, 3 p. m.

Those who want tender forms by Registered Post should send 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 4-9-2018, 1 p.m.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of 200 and EMD 1% of the total cost of the articles tendered by way of DD in favour of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected, detailed specification will be issued along with the tender forms. Details can be available from the office during working hours.

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നമ്പർ ഡി1-3713/2018/RIT. 2018 ജൂലൈ 4.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ സിവിൽ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ട്മെന്റിനു വേണ്ടി എൻവയോൺമെന്റൽ എക്സ്പോഷർ ചേമ്പർ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 4,50,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയടക്കം) :

അസ്സൽ— 1,008.

പകർപ്പ്— 560.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—4-9-2018, 1 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-9-2018, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—5-9-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡറുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 4-9-2018, 1 മണി ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണി വരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനോടൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മത പത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്. വിശദവിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. D1-3713/2018/RIT. 4th July 2018.

Sealed tenders are invited for the Supply Environment Exposure Chamber for the use in Civil Engineering Department of this institution.

Estimate Cost— 4,50,000.

Cost of tender forms (Including GST):

Original— 1,008

Duplicate— 560

Last date and time of sale of tender form—
4-9-2018, 1 p. m.

Last date and time of receipt of tender—
5-9-2018, 1 p. m.

Date and time of opening of tender—5-9-2018,
2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 4-9-2018, 1 p. m.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favour of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected, detailed specification will be issued along with the tender forms. Details can be available from the office during working hours.

Rajiv Gandhi Institute of Technology, Kottayam. (Sd.) Principal.

ലഘു ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ ഡി3-8821/2017/RIT. 2018 ജൂലൈ 24.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ റ്റി. ബി. ഐ. സെന്ററിലേക്ക് 2 Channel Digital Storage Oscilloscope നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ മത്സരസാധാരണമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,00,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയടക്കം):

അസ്സൽ—` 448.

പകർപ്പ്—` 224.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—30-8-2018, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2018, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—31-8-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 20-8-2018 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെൻഡർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണി വരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസി നോടൊപ്പം ` 200 വിലയുള്ള കേരളമുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-8821/2017/RIT. 24th July 2018.

Extended sealed tenders are invited for the supply of 2 Channel Digital Storage Oscilloscope for the use of TBI Centre of this institution at a total cost of ` 1,00,000.

Cost of tender forms (Including GST) :

Original—` 448.

Duplicate—` 224.

Last date and time of sale of tender form—
30-8-2018, 2 p. m.

Last date and time of receipt of tender—
31-8-2018, 1 p. m.

Date and time of opening of tender—31-8-2018,
2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 20-8-2018.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition, the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favour of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected, detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, Kottayam. (Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി/2725/2018/ജി.പി.സി.-പി.എൽ.കെ.ഡി. 2018 ജൂലൈ 24.

പാലക്കാട് സർക്കാർ പോളിടെക്നിക്ക് കോളേജിലെ ഇൻസ്ട്രുമെന്റേഷൻ വിഭാഗത്തിലേക്ക് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുവാൻ താൽപ്പര്യമുള്ള കമ്പനികളിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ ടെൻഡറുകൾ ക്ഷണിക്കുന്നു. ടെൻഡറുകൾ സമർപ്പിക്കുന്ന കവറിന് പുറത്ത് “ടെൻഡർ നമ്പർ 05/2018-19, ഇൻസ്ട്രുമെന്റേഷൻ വിഭാഗത്തിലേക്കുള്ള ഉപകരണങ്ങൾ” എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതാണ്. ടെൻഡർ ഫോറം ` 1,120 (` 1,000 + ` 120 ജി. എസ്. ടി.)-ന് ഓഫീസിൽ (കൊടുമ്പ് പോസ്റ്റ്, പാലക്കാട്-678 551, ഫോൺ-0491-2572640) നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ഫോറം ആവശ്യമുള്ളവർ ` 560 അധികമായി ഒടുക്കേണ്ടതാണ്. തപാലിൽ ടെൻഡർ ഫോറമുകൾ ആവശ്യമുള്ളവർ ` 50 തപാൽ ചാർജുകൾ കൂടി ഉൾപ്പെടുത്തി മണി ഓർഡറായി അയയ്ക്കേണ്ടതാണ്. ടെണ്ടർ ഫോമിന്റെ വിൽപ്പന 3-9-2018-ന് രാവിലെ 11 മണിക്ക് അവസാനിക്കുന്നതാണ്. പുരിപ്പിച്ച ടെൻഡറുകൾ 3-9-2018-ന് ഉച്ചയ്ക്ക് 1 മണിക്ക് മുമ്പായി ഓഫീസിൽ സമർപ്പിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനകം ലഭിക്കുന്ന ടെൻഡറുകൾ 3-9-2018-ന് 3 മണിക്ക് അനേരം ഹാജരുള്ള പ്രതിനിധികളുടെ മുമ്പാകെ തുറന്നു പരിശോധിക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ടെൻഡറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെൻഡർ ഫോറമുകൾ കൈമാറാവുന്നതല്ല. അടങ്കൽ തുക ` 4,95,000 ആണ്. ടെൻഡർ ഫോറത്തോടൊപ്പം ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ എഗ്രിമെന്റും ` 4,950-ന്റെ നിരതദ്രവ്യവും (SBI പാലക്കാട് സിവിൽ സ്റ്റേഷൻ ശാഖയിൽ മാറ്റുത്തക്കവിധം DD മുഖേന) അനുബന്ധിക്കേണ്ടതാണ്. കരാർ നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി 31-3-2019.

No. C/2725/2018/GPC-PLKD. 24th July 2018.

Sealed tenders are invited for the supply of machineries & Equipments for various labs in the Instrumentation Engineering Department of Government Polytechnic College, Palakkad. The envelopes containing the tender should bear the superscription “Tender No. 05/2018-19, Equipments for Instrumentation Engineering Department” and should be addressed to the Principal, Government Polytechnic College, Palakkad-678 551. The last date for receipt of tenders will be on 3-9-2018 at 1 p. m. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 3-9-2018 in the presence of such tenderers or their authorized representatives present at that time. Intending tenderers may on application to The Principal, Government Polytechnic College, Palakkad-678 551, Phone-0491-2572640 obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 1,120 (` 1,000 + GST ` 120) (postal charges ` 50 extra), which is the price fixed for a single copy of form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 11 a. m. on 3-9-2018.

Cheques, postage stamps etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 560 per copy (postal charges ` 50 extra). A Preliminary Agreement prepared in Kerala Stamp Paper worth ` 200 is to be attached along with the tender forms. Estimated cost is ` 4,95,000. EMD in the form of DD drawn from a Nationalised Bank for ` 4,950 is to be furnished in favour of Principal, Government Polytechnic College, Palakkad (payable at SBI Civil Station Branch, Palakkad). Rates are to be firm up to 31-3-2019.

LIST OF MACHINERIES AND EQUIPMENTS

Sl. No.	Name of Item	Specification	Required Quantity
(1)	(2)	(3)	(4)
1	CRO	20MHz Dual Trace Band width DC-20MHz, Sensitivity 1 mV/div, 8 x 10cm Disply Leads 2 Nos.x1 or x10 attenuation	5
2	Voltage source	0-30V D. C. Variable, Meters for indicationg o/p Voltage	4
3	Milli Ammeter	0-500mA D. C. Portable, Analog Type	5
4	Milli Ammeter	Range 0-100m A. C., Portable, Analog Type	5
5	Dead Weight Tester	Screw Pump with built in priming Pump. Accuracy ± 1% Pressure range 0.5-10kg/cm ² - Rotating Handle No. of weights 12-15. Stainless steel Body. Accessories:-Oil 3 LAdapters M20x1.5, ¼" BSP, Standard tool kit including spanners, Allenkey, screw driver, spirit level	1
6	Digital IC Trainer Kit	7 segment LED disply, Logic input switches (10 nos.) Logic status indicators (10 nos.) Bounce less Pulsar 1 Hz to 100 K H z T T L c l o c k s . B r e a d B o a r d - 2 N o s . P o w e r L E D I n d i c a t i o n , B u i l t i n R e g u l a t e d P o w e r S u p p l y : 5 V / 1 A , 12 V / 1 A D C A C I n p u t : 230V A C , 50Hz, ± 10%. Mounted on a Sophisticated Cabinet. Accessories: Patch Cords.	5

(1)	(2)	(3)	(4)	(1)	(2)	(3)	(4)
7	Programmable logic controller trainer with demonstration panel	<p>Consists PLC, Demonstration Panel, programming software to study the concepts of PLC, PLC SPECIFICATION:</p> <p>I. PLC should have</p> <ul style="list-style-type: none"> * 8 Digital inputs(24V DC) * 4 Digital outputs(24V DC) * Timers, counters each 256 Nos. * Memory 400 Blocks expandable * Ethernet communication Interface * 4 Inputs can be configured as analog Input. <p>II. DEMONSTRATION PANEL: should have connectors switches and LED, patch chords, SPDT Switches to simulate the Digital inputs. Mimic diagram with screen printing on the panel.</p> <p>III. PROGRAMMING SOFTWARE: Windows based software to be provided to write program in ladder languages.</p> <p>IV. INTERFACE CABLE: 7 No. interface cable provided for communication.</p>	3	9	Air compressor	0.5HP, Storage Cylinder Capacity 50L, AC operated 230V, 50Hz, reciprocating piston type, Air relief valve and Automatic pressure switch to stop the motor to be provided in compressor	1
8	Pressure Process Controller	<p>Should have Pressure Tank. Capacity 5L, Air relief valve for safety Pressure transmitter to be fitted to the pressure tank-output range 4-20mA</p> <p>Electropneumatic converter to control a control valve input 4-20mA, output 0.2-1 bar Pneumatic Control valve to control Air pressure of process tank. Facility to generate Closed loop control system of the process station using PC with windows based operating system. Air regulator-To regulate air flow in to electro pneumatic convertor.</p> <p>Pressure gauges-To indicate pressure at measuring points. Needle Valve-To create disturbances in the system. Data acquisition system should have facility to interface with PC.</p>	1	(2)			
<p>നമ്പർ സി-2995/2018/ജി. പി.സി.-പി. എൽ. കെ. ഡി. 2018 ജൂലൈ 25.</p> <p>പാലക്കാട് സർക്കാർ പോളിടെക്നിക് കോളേജിലെ സോഫ്റ്റ്‌വെയർ ലാബ്, ഹാർഡ്‌വെയർ ലാബ്, മറ്റിതര ലാബുകളിലേക്ക് എയർ-കണ്ടീഷണറുകൾ (9 എണ്ണം), വിതരണം ചെയ്യുവാൻ താല്പര്യമുള്ള കമ്പനികളിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ സെൻഡറുകൾ ക്ഷണിക്കുന്നു. സെൻഡറുകൾ സമർപ്പിക്കുന്ന കവറിനു പുറത്ത് “സെൻഡർ നമ്പർ 06/2018-19; സോഫ്റ്റ്‌വെയർ ലാബ്, ഹാർഡ്‌വെയർ ലാബ്, മുതലായവയിലേക്ക് എയർ-കണ്ടീഷണറുകൾ” എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതാണ്. സെൻഡർ ഫോറം 1,008 (900 + 108 ജി. എസ്. ടി.)-ന് ഓഫീസിൽ (കൊടുമ്പ് പോസ്റ്റ്, പാലക്കാട്-678 551, ഫോൺ: 0491-2572640) നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് സെൻഡർ ഫോറം ആവശ്യമുള്ളവർ 504 അധികമായി ഒടുക്കേണ്ടതാണ്. തപാലിൽ സെൻഡർ ഫോറുകൾ ആവശ്യമുള്ളവർ 50 തപാൽ ചാർജ്ജ് കൂടി ഉൾപ്പെടുത്തി മണിയോർഡറായി അയയ്ക്കേണ്ടതാണ്. സെൻഡർ ഫോറത്തിന്റെ വിലപന 5-9-2018-ന് രാവിലെ 11 മണിക്ക് അവസാനിക്കുന്നതാണ്. പുരിപ്പിച്ച ടെണ്ടറുകൾ 5-9-2018-ന് ഉച്ചയ്ക്ക് 1 മണിക്ക് മുമ്പായി ഓഫീസിൽ സമർപ്പിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനകം ലഭിക്കുന്ന ടെണ്ടറുകൾ 5-9-2018-ന് 3 മണിക്ക് അനേരം ഹാജരുള്ള പ്രതിനിധികളുടെ മുമ്പാകെ തുറന്നു പരിശോധിക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. സെൻഡർ ഫോറുകൾ കൈമാറാവുന്നതല്ല. അടങ്കൽ തുക 4,50,000 ആണ്. സെൻഡർ ഫോറത്തോടൊപ്പം 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ തയ്യാറാക്കിയ എഗ്രിമെന്റും 4,500-ന്റെ നിരതദ്രവ്യവും (SBI പാലക്കാട് സിവിൽ സ്റ്റേഷൻ ശാഖയിൽ മാറ്റത്തക്ക വിധം DD മുഖേന) അനുബന്ധിക്കേണ്ടതാണ്. കരാർ നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി 31-3-2019 വരെയായിരിക്കും.</p>							
<p>No. C-2995/2018/GPC-PLKD. 25th July 2018.</p> <p>Sealed tenders are invited for the supply of Air-conditioners (9 Nos.) for various labs including software lab, hardware lab etc. of Government Polytechnic College, Palakkad. The envelopes containing the tender should bear the superscription “ Tender No. 06/2018-19, Air-conditioners for various labs” and should be addressed to the Principal, Government Polytechnic College, Palakkad-678 551. The last date for receipt of tenders will be 5-9-2018 at 1 p. m. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 5-9-2018 in the presence of such tenderers or their authorized representative present at that time. Intending tenderers may on application to The Principal, Government</p>							

Polytechnic College, Palakkad-678 551 (Phone 0491 2572640) obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 1,008 (900+GST 108) (postal charges ` 50 extra) which is the price fixed for a single copy of form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 11 a. m. on 5-9-2018. Cheques, postage stamps, etc. will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 504 per copy (postal charges ` 50 extra). A preliminary agreement prepared in Kerala Stamp Paper worth ` 200 is to be attached along with the tender forms. Estimated cost ` 4,50,000. EMD in the form of DD drawn from a Nationalised Bank for ` 4,500 is to be furnished in favour of Principal, Government Polytechnic College, Palakkad (payable at SBI Civil Station Branch, Palakkad). Rates are to be firm up to 31-3-2019.

SPECIFICATION OF AIR CONDITIONER

- Split A/c.
- 1.5 ton.
- 5 star.
- Inverter AC.
- With Stabilizer and Stand.
- With installation.

5 years warrenty for compressor and 1 year warrenty for A/c.

Govt. Polytechnic College.
Palakkad-678 551.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി2-3009/2018/GCEK. 2018 ജൂലൈ 13.

കണ്ണൂർ എഞ്ചിനീയറിംഗ് കോളേജിലെ ഇലക്ട്രോണിക്സ് ആൻഡ് കമ്പ്യൂട്ടേഷൻ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ ഫാബ് ലാബിലേക്കും മൈക്രോവേവ് ലാബിലേക്കും 2 എണ്ണം വീതം (മൊത്തം 4 എണ്ണം) Split AC വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്ന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—D2/3009/18/GCEK.

അടങ്കൽ തുക—` 1,92,000.

ദർഘാസുകളുടെ വില:

ഒറിജിനൽ വില—` 472.

ഡ്യൂപ്ലിക്കേറ്റ് വില—` 236.

തപാൽ വഴി—` 502 (472+30).

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—29-8-2018, 2 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—29-8-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-8-2018, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ, മണിയോഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി, ഒപ്പ്, മേൽവിലാസം എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൽ, എൻജിനീയറിംഗ് കോളേജ് എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും, ` 200 മുല്യമുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിൽ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D2-3009/2018/GCEK. 13th July 2018.

Sealed tenders are invited for the supply of 4 Nos. of Split A/C for microwave lab and Fab lab of ECE Department.

The tenders should be superscripted No. D2-3009/2018/GCEK and addressed to the Principal, Government College of Engineering, P. O. Parassinikkadavu, Kannur-670 563. Last date for receipt of tender is on 29-8-2018 at 3 p. m. and the tenders will be opened at 11 a.m. on 30-8-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Late tenders will not be accepted.

(Tender No.—D2/3009/2018/GCEK.)

Approximate cost—` 1,92,000

EMD—1% (minimum ` 1500)

Intending tenderers may on application to the Principal, Government College of Engineering, P. O. Parassinikkadavu, Kannur-670 563, obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 400+18% GST=` 472 which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 29-8-2018. Cheques, Postage Stamps, D.D, IPO ect. will not be accepted towards the cost of forms. EMD 1% of (minimum ` 1,500).

Those who want tender form by post should sent an additional amount of ` 30 towards the postal charge.

Government College Of Engineering,
Kannur.

(Sd.)
Principal.

SHORT TENDER NOTICE

No. D1-3339/2018/GCEK.

21st July 2018.

Sealed tenders are invited for the purchase of equipments for the Environmental Engineering lab of Civil Engineering Department of Govt. College of Engineering, Kannur.

Tender No.—D1-3339/2018/GCEK.

Approximate cost—` 1,04,032

Cost of tender from :

Original—` 472 (400+18% GST).

Duplicate—` 200+18% GST

By Post (Original)—` 472 + ` 27

Last date and time of sale of tender form—
30-8-2018, 1 p. m.

Last date and time of receipt of tender—
30-8-2018, 2 p. m.

Date and time of opening of tender—30-8-2018,
3 p. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender forms on which tenders to be submitted. Application for the tender forms should be accompanied by a cash remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender forms is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp paper value of ` 200 and Earnest money deposit 1% of the total cost of articles tendered. Tenders without agreement tender form and Earnest money deposit will be rejected. For more details please visit our College website www.gcek.ac.in or contact college office (Ph. No. 04972 780226) during working hours.

Government College of Engineering,
Kannur.

(Sd.)
Principal.